

ORISSA HIGH COURT

FILING REPORT AS ON :15/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBA/32188/2026	LAND ACQUISITION OFFICER AND CA, BARGARH VS BARGARH DISTRICT DISPLACED WELFARE SOCIETY,BARGARH	DEBASHIS TRIPATHY,A.G.A VS REBASISH TRIPATHY,A.G.A	// () //	LOD20240000194C202600222
2	D-ARBA/32189/2026	THE LAND ACQUITISION OFFICER AND CA, BARGARH VS BARGARH DIST WELFARE SOCIETY	REBASISH TRIPATHY,A.G.A VS REBASISH TRIPATHY,A.G.A	// () //	LOD20240000172C202600219
3	D-ARBA/32354/2026	PROJECT DIRECTOR, NATIONAL HIGHWAY AUTHORITY OF INDIA VS BARGARH DISTRICT DISPLACED WELFARE SOCIETY	REBASISH TRIPATHY,A.G.A VS REBASISH TRIPATHY,A.G.A	// () //	
4	D-ARBP/32358/2026	M/S. KALINGA COMMERCIAL CORPORATION LTD., Bhubaneswar VS M/S. STEEL AUTHORITY OF INDIA, NEW DELHI	REBASISH TRIPATHY,A.G.A VS REBASISH TRIPATHY,A.G.A	// () //	
5	D-BLAPL/21438/2026	SURATHA NAGABANSI VS STATE OF ODISHA	UMA SHANKAR PATEL VS UMA SHANKAR PATEL	LEPHRIPADA /58 /2026 () //	AOR20220000263C202600057
6	D-BLAPL/21442/2026	HARIPRIYA MAHAL VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS JAYANTA KUMAR MAJHI	SORO /901 /2025 () //	
7	D-BLAPL/21443/2026	ANUJA KANHAR VS STATE OF ODISHA	MAHES DAS VS MAHES DAS	TIKABALI /33 /2025 () //	
8	D-BLAPL/21444/2026	MANOJ BHAKTA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS ARJUNA CHARANA BEHERA	SIMULIA /219 /2026 () //	
9	D-BLAPL/21448/2026	BIPIN CHATRIYA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS SANGRAM KESHARI ROUT	KORAPUT GRPS /40 /2025 () //	
10	D-BLAPL/21450/2026	PRAHALLAD PRADHAN @ PRAHLLAD PRADHAN VS STATE OF ODISHA	MAHES DAS VS MAHES DAS	G.UDAYAGIRI /87 /2026 () //	
11	D-BLAPL/21451/2026	LAXMIDHAR PATRA @ CHAGULU VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS NITYANANDA MOHAPATRA	KEONJHAR SADAR /260 /2026 () //	

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12	D-BLAPL/21453/2026	SPANDAN MISHRA @ SIKAN VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	KHANDAGIRI P.S. /832 /2025 () //	
13	D-BLAPL/21454/2026	PRATAP DEHURY VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	// () //	AOR20220001648C202600044
14	D-BLAPL/21457/2026	SUNDERSINGH DIGAL VS STATE OF ODISHA	MAHES DAS VS	K.NUAGOAN /98 /2026 () //	
15	D-BLAPL/21458/2026	SUJATA BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	CUTTACK SADAR /56 /2026 () //	
16	D-BLAPL/21459/2026	SK. ARIYAN VS STATE OF ODISHA	BISWABHUSAN DAS VS	BIRIDI PS /50 /2026 () //	
17	D-BLAPL/21461/2026	TRINATH BINDHANI VS STATE OF ODISHA	SOUMYAJEET PRADHAN VS	CHAKAPADA PS /50 /2026 () //	AOD20240000667C202600027
18	D-BLAPL/21464/2026	MAHENDRA RANSINGH VS STATE OF ODISHA	SITAKANTA HOTA VS	RANPUR /54 /2026 () //	
19	D-BLAPL/21465/2026	DURGA PRASAD BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	CUTTACK SADAR /56 /2026 () //	
20	D-BLAPL/21466/2026	SARAT SAHOO VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	// () //	AOR20220001648C202600045
21	D-BLAPL/21470/2026	ANUP KUMAR NAYAK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BARGARH /227 /2025 () //	
22	D-BLAPL/21473/2026	SIBA PRITA PATTNAIK @ SHIVA PRITTA PATTANAYAK VS STATE OF ODISHA	ANMULYA RATNA PANDA VS	PHULBANI TOWN /168 /2026 () //	
23	D-BLAPL/21476/2026	DEEPAK MAHAKUDA @ DIPAK MAHAKUDA	SANJAY KUMAR PATTANAIK	MADHUPATNA /114 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/21479/2026	SANJIB BHOI @ SANJIB KUMAR BHOI	BIBHUTI RANJAN MOHANTY	KIAKATA /40 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/21480/2026	SONU @ AHIMAD KHAN	LAXMIDHAR MAHAPATRA	SAHID NAGAR P.S. /204 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/21482/2026	SUKANTA PADIAMI @ SUKA	SATYANARAYAN MISHRA	MALKANGIRI /582 /2025	AOR20220001303C202600037
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/21488/2026	KUNA GOCHHAYAT	JUGALA KISHORE PANDA	BANTALA /92 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/21491/2026	LACHA MADI	SATYANARAYAN MISHRA	MOTU /153 /2024	AOR20220001303C202600038
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/21493/2026	MALAYA TAKRI @ MALAYA @ TIYAN TAKIRI	UMAKANTA BARIK	DABUGAM /245 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/21494/2026	SAINOSH NAYAK	SURENDRA NATH PADHY	//	AOR20260000183C202600002
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/21502/2026	KHIROD KUMAR MALLIK	SUNIL KUMAR PANDA	KUAKHIA /289 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/21508/2026	KRUPASINDHU MAHAPATRA @ PINKU	JNYANANANDA PANDA	BHAWANIPATNA TOWN /243 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/21512/2026	SABIR ALI	KHUSBU PANIGRAHI	SPL.TASK FORCE /30 /2021	AOR20220002787C202600107
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/21513/2026	BABULI @ BISHNU CHARAN MOHANTY	DURGA PRASAD PATTANAIAK	BERHAMPUR /112 /2025	
		VS	VS	()	

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35	D-BLAPL/21517/2026	STATE OF ODISHA AKSHYA SUNA @ AKSHAYA VS	BIBHUTI BHUSHAN KUMBHAR VS	// ULLUNDA /75 /2026 ()	
36	D-BLAPL/21518/2026	STATE OF ODISHA KULJEETRAM KHARWAR VS	MANORANJAN DAS VS	// KEONJHAR TOWN /565 /2026 ()	AOR20220000053C202600054
37	D-BLAPL/21524/2026	STATE OF ODISHA AMIT KUMAR JENA VS	AMIT KUMAR PATRA VS	// DHUSURI /489 /2025 ()	
38	D-BLAPL/21526/2026	STATE OF ODISHA JHADIA @ JAYADEV DAS VS	BHABANI SHANKAR DASPARIDA VS	// CHANDABALI /314 /2023 ()	
39	D-BLAPL/21532/2026	STATE OF ODISHA RAHUL KUMAR MISHRA VS	SANJUKTA MUNDA VS	// SASON /63 /2025 ()	AOR20220002621C202600032
40	D-BLAPL/21533/2026	STATE OF ODISHA TARAK BAIDYA VS	PRASANTA KUMAR NANDA VS	// MOTU /149 /2023 ()	
41	D-BLAPL/21535/2026	STATE OF ODISHA SUSANTA KUMAR SAHOO VS	AMIT SUJAT BISWAL VS	// / /0 ()	
42	D-BLAPL/21538/2026	STATE OF ODISHA MANOJ BHOI VS	PRAHALLADA SAHU VS	// JAGDALPUR /103 /2026 ()	
43	D-BLAPL/21539/2026	STATE OF ODISHA KALIA @ GOBINDA CHARAN MAHANTA VS	PRASANTA KUMAR SAHOO VS	// KANKADAHAD /60 /2026 ()	
44	D-BLAPL/21541/2026	STATE OF ODISHA SANJAY MAHANTA VS	PRASANTA KUMAR SAHOO VS	// KANKADAHAD /60 /2026 ()	
45	D-BLAPL/21555/2026	STATE OF ODISHA PRAVAKAR DIGAL @ PRABHAKARA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	// BHANJANAGAR /637 /2026 () //	

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46	D-BLAPL/21560/2026	SOUMYA RANJAN PRADHAN @ LUCKY @ MANISA VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	NAYAPALLI P.S. /349 /2025 () //	
47	D-BLAPL/21563/2026	MANAS KUMAR PANDA VS STATE OF ODISHA	RAJKISHORE SWAIN VS	// 0 () //	
48	D-BLAPL/21567/2026	ARUN SAHOO VS STATE OF ODISHA	SATYABRATA DASH VS	BHARATPUR PS /467 /2026 () //	
49	D-BLAPL/21578/2026	RAJANIKANTA MAHANTY VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	// () //	AOD20240000587C202600129
50	D-BLAPL/21580/2026	ROHIT PATEL @ ROHITA PUTEI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SINDHIKELA PS /1 /2024 () //	
51	D-BLAPL/21586/2026	NARESH HARIJAN VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	UMERKOTE /213 /2026 () //	
52	D-CMP/32153/2026	BIBEKANANDA MISHRA VS SATYA NARAYAN AGRAWAL	RAMAKANTA MISHRA VS	// () //	AOR20220004226C202600012
53	D-CMP/32221/2026	BIJAYA KUMAR CHAKRABARTY VS PRABHAT SANKAR CHAKRABARTY	ASHUTOSH MOHANTA VS	// () //	
54	D-CMP/32276/2026 CMP/1158/2026	SUDIPTA KUMAR DASH VS SUSANTA KUMAR MISHRA	AMIT PRASAD BOSE VS	// SR CIVIL JUDGE (COMMERCIAL COURT) AT BBSR(Khordha) CS/0000210/2023	
55	D-CMP/32293/2026	M/S. KAMACHI INDUSTRIES LTD. VS BRAHMANI RIVER PELLETS LTD.	SIDHANT DWIBEDI VS	// () //	AOR20220001213C202600019
56	D-CMP/32343/2026	SAMRA CHATAR @ KOLH VS SAILES KOLH	PRAFULLA CHANDRA ACHARYA VS	// () //	
57	D-CMP/32349/2026	ANIL KUMAR MAHALA	SUKANTA KUMAR NAYAK	//	

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		VS	VS	0	
		GAJENDRA BARIK		//	
58	D-CMP/32359/2026	PURNA PRIYA MAHANKUDA	Suraj Mohanty	//	
		VS	VS	0	
		LAXMI NARAYAN MAHANKUDA		//	
59	D-CONTC/32171/2026	BISHNU CHARAN BEHERA	ADV.	//	
		VS	VS	0	
		MUKESH KUMAR BHAMU, I.P.S, S.P., SAMBALPUR		//	
60	D-CONTC/32175/2026	PARSURAM SAHOO	ADV.	//	
		VS	VS	0	
		AMITAV THAKUR, I.P.S		//	
61	D-CONTC/32183/2026	SANTOSH KUMAR DAS	ADV.	//	
		VS	VS	0	
		PABITRA MOHAN BARIK, DISTRICT EDUCATION OFFICER, KENDRAPARA		//	
62	D-CONTC/32184/2026	RAMESH KUMAR SATAPATHY	SAIBRATA RATH	//	
		VS	VS	0	
		KALI PRASANNA MOHAPATRA, DIRECTOR, HIGHER EDUCATION, ODISHA		//	
63	D-CONTC/32200/2026	GOURINATH MOHAPATRA	AJAYA KUMAR NANDA	//	
		VS	VS	0	
		A.RAM.PRASAD RAO, ADDL. CHIEF ENGINEER, BANSADHARA NAGABALI BASIN, GAJAPATI		//	
64	D-CONTC/32208/2026	RABINARAYAN BARAD	ADV.	//	
		VS	VS	0	
		DR.N.THIRUMALA NAIK,COMM. CUM SECRETARY,BHUBANESWAR		//	
65	D-CONTC/32228/2026	TUSHAR KANT TAKRI	ADV.	//	
		VS	VS	0	
		ASWATHY S., IAS		//	
66	D-CONTC/32244/2026	BIJAY KUMAR DAS	ADV	//	AOR20220001303C202600036
		VS	VS	0	
		SAMARENDRA BHATTA, TAHASILDAR ATHAGARH		//	
67	D-CONTC/32256/2026	PERAMALA PRIYANKA @ P.PRIYANKA	ADV.	//	
		VS	VS	0	
		ANANYA DAS, OSEPA, PROJECT DIRECTOR, BHUBANESWAR		//	
68	D-CONTC/32257/2026	BOBBILI HARIBABU	ADV.	//	
		VS	VS	0	

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69	D-CONTC/32260/2026	ANANYA DAS, STATE PROJECT DIRECTOR, OSEPA, BHUBANESWAR URJANI DEENABANDHU VS	ADV. VS	// // 0	
70	D-CONTC/32262/2026	ANANYA DAS, STATE PROJECT DIRECTOR, OSEPA, BHUBANESWAR POTHALA MANISHA @ P.MANISHA VS	ADV. VS	// // 0	
71	D-CONTC/32265/2026	ANANYA DAS, STATE PROJECT DIRECTOR, OSEPA, BHUBANESWAR KUNDINGI BHIMRAJU VS	ADV. VS	// // 0	
72	D-CONTC/32267/2026	ANANYA DAS, STATE PROJECT DIRECTOR, OSEPA, BHUBANESWAR RANI ALLADA @ A.RANI VS	ADV. VS	// // 0	
73	D-CONTC/32286/2026	ANANYA DAS, STATE PROJECT DIRECTOR, OSEPA, BHUBANESWAR PRIYADARSINI OTA VS	SAROJA KANTA SAMAL VS	// // 0	AOR20250001113C202600022
74	D-CONTC/32292/2026	ASWATHY S, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT. CHUDAMANI DEBTA VS	SAROJA KANTA SAMAL VS	// // 0	AOR20250001113C202600023
75	D-CONTC/32294/2026	ASWATHY S, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT. PRAKASH KUMAR MISHRA VS	ADV. VS	// // 0	
76	D-CONTC/32295/2026	GIRISH S.N., I.A.S. GAGAN SHIAL VS	SURYAKANTA DASH VS	// // 0	
77	D-CONTC/32296/2026	DEBAJANI BHUYAN, TAHASILDAR, BAHANAGA AJAYA KUMAR SARANGI VS	ADV. VS	// // 0	
78	D-CONTC/32299/2026	GIRISH S.N., I.A.S. M/S.MAA MANGALA COMMUNICATION, BHUBANESWAR VS	SURYAKANTA DASH VS	// // 0	
79	D-CONTC/32302/2026	KANISKA KUMAR PARIDA GOBINDA CHANDRA PATRA VS	ADV. VS	// // 0	
		DR.NOONSAVATH THIRUMALA NAIK, I.A.S		//	

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80	D-CONTC/32313/2026	PURNA CHANDRA HATUA VS DR.SWATI MISHRA, OAS	DEEPALI MAHAPATRA VS	// 0 //	
81	D-CONTC/32324/2026	SWARNA MANJARI PRADHAN VS KIRANDEEP KAUR SAHOTA, IAS	SAILAZA NANDAN DAS VS	// 0 //	
82	D-CONTC/32328/2026	KABITA SWAIN VS ASWATHY S, I.A.S	SWOYAM PRABHU JENA VS	// 0 //	
83	D-CONTC/32331/2026	MEENAKSHI SAMAL VS ASWATHY S, I.A.S	SWOYAM PRABHU JENA VS	// 0 //	
84	D-CONTC/32335/2026	JHARI BARIK VS ASWATHY S, I.A.S	SWOYAM PRABHU JENA VS	// 0 //	
85	D-CONTC/32339/2026	BASANTA KUMAR SAHOO VS ASWATHY S, I.A.S	SWOYAM PRABHU JENA VS	// 0 //	
86	D-CONTC/32345/2026	JATINDRA KUMAR BISWAL VS ASWATHY S, I.A.S	SWOYAM PRABHU JENA VS	// 0 //	
87	D-CONTC/32368/2026	ARJUNA MALLICK VS SHUBHA SARMA, IAS	ADV. VS	// 0 //	
88	D-CONTC/32373/2026	ADIKANDA MISHRA VS SHUBHA SARMA, IAS	ADV. VS	// 0 //	
89	D-CONTC/32376/2026	PRADEEP NAIK VS SHUBHA SARMA, IAS	ADV. VS	// 0 //	
90	D-CONTC/32378/2026	HALU MALLICK VS SHUBHA SARMA, IAS	ADV. VS	// 0 //	
91	D-CONTC/32379/2026	SHISHIR KUMAR DAS	ADV.	//	

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		VS	VS	0	
		SHUBHA SARMA, IAS		//	
92	D-CONTC/32382/2026	GANESH CHANDRA MALLICK	ADV.	//	
		VS	VS	0	
		SHUBHA SARMA, IAS		//	
93	D-CONTC/32384/2026	SANTOSH KUMAR SAHU	ADV	//	AOD20240000586C202600205
		VS	VS	0	
		ER MANAS RANJAN MANDAL, CHIEF CONSTRUCTION ENGINEER, ANANDAPUR BARRAGE PROJECT, SALPADA, KEONJHAR			
94	D-CONTC/32385/2026	LILIMA SAHANI	GAJENDRANATH ROUT	//	AOR20220004106C202600076
		VS	VS	0	
		DR. N. THIRUMALA NAIK, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.			
95	D-CONTC/32386/2026	GOVINDA MAHAPATRA	ADV.	//	
		VS	VS	0	
		SHUBHA SARMA, IAS		//	
96	D-CONTC/32390/2026	SUSANTA KANHAR	ADV.	//	
		VS	VS	0	
		SHUBHA SARMA, IAS		//	
97	D-CONTC/32392/2026	BABAJI SWAIN	ADV.	//	
		VS	VS	0	
		DR.N.THIRUMALA NAIK, IAS		//	
98	D-CONTC/32396/2026	KANDA CHARAN DAS	ADV.	//	
		VS	VS	0	
		DR.N.THIRUMALA NAIK, IAS		//	
99	D-CONTC/32397/2026	RENUBALA SWAIN	ADV.	//	
		VS	VS	0	
		DR.N.THIRUMALA NAIK, IAS		//	
100	D-CONTC/32398/2026	G.S. CHITRANGADA MALLICK	ADV.	//	
		VS	VS	0	
		DR.N.THIRUMALA NAIK, IAS		//	
101	D-CONTC/32401/2026	JAGANNATH MANDAL	ADV.	//	
		VS	VS	0	
		DR.N.THIRUMALA NAIK, IAS		//	
102	D-CONTC/32407/2026	RABINDRA SWAIN	ADV.	//	
		VS	VS	0	

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103	D-CONTC/32409/2026	DR.N.THIRUMALA NAIK, IAS SAROJINI PRADHAN VS	ADV. VS	// // ()	
104	D-CONTC/32410/2026	DR.N.THIRUMALA NAIK, IAS BIGHNESWAR MOHANTY VS	ADV. VS	// // ()	
105	D-CONTC/32411/2026	DR.N.THIRUMALA NAIK, IAS ARATI MALLICK VS	ADV. VS	// // ()	
106	D-CRLA/21474/2026	DR.N.THIRUMALA NAIK, IAS SAGAR PRUSTY @ LALU VS	PUSPAMITRA MOHAPATRA VS	// DHAULI PS /24 /2014 ()	
107	D-CRLA/21485/2026	STATE OF ODISHA TANKADHAR SAHOO VS	CHIRANJIB ROUT VS	// N.T.P.C. /119 /2025 ()	
108	D-CRLA/21534/2026	STATE OF ODISHA AJAY SINGH VS	SUBODH KUMAR MOHANTY VS	// BANHARPALI /128 /2025 ()	
109	D-CRLA/21576/2026	STATE OF ODISHA PABITRA CHHATOI VS	ANUPAM DASH VS	// RAMBHA (KHALLIKOTE) /273 /2026 ()	
110	D-CRLA/21582/2026	STATE OF ODISHA SUJATA DHIRSAMANT VS	JAGAJIBAN PRADHAN VS	// MAHILA P.S.(BBSR) /125 /2015 ()	
111	D-CRLMC/21440/2026 CRLMC/2272/2026	SATYAJIT DEHURY MANOJ KUMAR MOHANTY VS	ARIJEET MISHRA VS	// / /0 A.D.J.,JAJPUR ROAD(Jajapur)	
112	D-CRLMC/21449/2026	STATE OF ODISHA BICHITRANANDA PANIGRAHI VS	SOUBHAGYA KUMAR DASH VS	CRREV/0000002/2026 GONDIA /65 /2001 ()	AOR20220001631C202600211
113	D-CRLMC/21462/2026	STATE OF ODISHA DOLAMANI BEHERA VS	GOKULANANDA SAHU VS	// / /0 ()	
		STATE OF ODISHA		//	

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114	D-CRLMC/21463/2026	GOKUL CHANDRA RAY VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	BIRMITRAPUR /185 /2026 () //	
115	D-CRLMC/21496/2026	BIGYAN PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //	
116	D-CRLMC/21498/2026	B.VENKETESH VS STATE OF ODISHA	ASHOK DAS VS	GURANDI /110 /2024 () //	
117	D-CRLMC/21509/2026	CHHOTU @ JOGENDRA SUNANI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BODEN /102 /2017 () //	AOR20220001615C202600113
118	D-CRLMC/21514/2026	SUBHRAKANTA SAHOO VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	CHANDRASEKHARPUR /74 /2026 () //	
119	D-CRLMC/21516/2026	SWETANK DEVAPRIYA MISHRA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	SUNDARGARH TOWN /168 /2026 () //	AOR20220001711C202600009
120	D-CRLMC/21519/2026	AJAY JETHI VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	/ /0 () //	
121	D-CRLMC/21520/2026	NAMITA MANDAL VS STATE OF ODISHA	ASIT KUMAR CHOUDHURY VS	RAYAGADA TOWN /404 /2025 () //	AOD20220004020C202600026
122	D-CRLMC/21521/2026	ANI MISHRA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	SUNDARGARH TOWN /168 /2026 () //	AOR20220001711C202600010
123	D-CRLMC/21522/2026	TANUJ RANJAN MISHRA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	SUNDARGARH TOWN /168 /2026 () //	AOR20220001711C202600011
124	D-CRLMC/21523/2026	PADMA LOCHAN MOHANTY VS STATE OF ODISHA	DEVASHIS PANDA VS	/ / () //	AOR20220001247C202600052
125	D-CRLMC/21536/2026	MAHABIR MOHANTY	KAUSTUVA MOHANTY	PURI TOWN /53 /2020	

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126	D-CRLMC/21543/2026	VS STATE OF ODISHA SK. SAKIL KHAN	VS KAUSTUVA MOHANTY	() // KHUNTUNI /161 /2024	
127	D-CRLMC/21544/2026	VS STATE OF ODISHA DEBRAJ BEHERA	VS ARUN KUMAR DAS-1	() // DHENKANAL SADAR /36 /2016	
128	D-CRLMC/21546/2026	VS STATE OF ODISHA KANHU PRASAD MISHAL	VS SURYAKANTA DASH	() // JEYPORE SADAR /142 /2017	
129	D-CRLMC/21553/2026	VS STATE OF ODISHA DILLIP KUJUR	VS KULDEEP MOHANTY	() // //	AOD20240000012C202600223
130	D-CRLMC/21558/2026	VS STATE OF ODISHA GHANASHYAM SAHU	VS DEEPALI MAHAPATRA	() // MAHILA (BERHAMPUR) /14 /2024	
131	D-CRLMC/21566/2026	VS STATE OF ODISHA RATNAKAR @ MADHIA PALEI	VS SUBASH CHANDRA ACHARYA	() // RAGHUNATHPUR /49 /2026	AOR20220004051C202600025
132	D-CRLMC/21572/2026	VS STATE OF ODISHA NIRUPAMA PRADHAN	VS PRAFULLA KUMAR BISWAL	() // CUTTACK SADAR /595 /2024	
133	D-CRLMC/21574/2026	VS STATE OF ODISHA RAHUL KUMAR JENA	VS ASHOK KUMAR BEHERA	() // BARI RAMCHANDRAPUR /57 /2020	
134	D-CRLMC/21581/2026	VS STATE OF ODISHA TOFAN KUMAR SAHOO	VS SATYABRATA DASH	() // KUJANGA /514 /2022	
135	D-CRLMC/21585/2026	VS STATE OF ODISHA SANNYASHAI KUMAR BEHERA	VS ANAND PRAKASH DAS	() // / /0	
136	D-CRLMP/21446/2026	VS STATE OF ODISHA JAGANNATH PANDA	VS HARAPRASAD PANDA	() // / /0	

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137	D-CRLMP/21528/2026	STATE OF ODISHA CHANDRAMANI PALAI VS	SUNIL KUMAR PALAI VS	// / /0 0	
138	D-CRLMP/21530/2026	STATE OF ODISHA NIRAKAR ROUT VS	VIVEKANANDA JENA VS	// / /0 0	
139	D-CRLMP/21531/2026	D.G. OF POLICE, CUTTACK SANTANU KUMAR SAHOO VS	CHANDRAKANTA NAYAK VS	// / /0 0	
140	D-CRLMP/21573/2026	THE STATE OF ODISHA BARISH BISWAL VS	ACHYUTANANDA PATTANAIK VS	// SINGLA /141 /2026 0	AOD20240000586C202600206
141	D-CRLMP/21575/2026	STATE OF ODISHA URMILA SAHOO VS	ACHYUTANANDA PATTANAIK VS	// RANPUR /184 /2026 0	AOD20240000586C202600207
142	D-CRLMP/21577/2026	STATE OF ODISHA DIGAMBAR MALLICK VS	BISWAJIT PARIDA VS	// / /0 0	
143	D-CRLMP/21579/2026	UNION OF INDIA SOAHM PANDA VS	SAYANTAN PANDA VS	// / /0 0	
144	D-CRLREV/21452/2026	STATE OF ODISHA BABUNA @ SASHIKANTA BEHERA VS	IPSIT AUROBINDO ACHARYA VS	// PURIGHAT /141 /2026 0	
145	D-CRLREV/21525/2026	STATE OF ODISHA SUSHIL KUMAR SAHU VS	BHARAT BHUSAN ROUTRAY VS	// / /0 0	
146	D-CRLREV/21551/2026	DEBASISH BEHERA KAMAL LOCHAN SAHA VS	PRABIN DAS VS	// / /0 0	
147	D-CRLREV/21561/2026	GUDIYA SAHA KAMAL LOCHAN SAHA VS	PRABIN DAS VS	// / /0 0	
		GUDIYA SAHA		//	

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148	D-EXP/32216/2026	RATNAKAR DAS VS ARVIND AGARWALA, I.A.S.	SATYAJIT BEHERA VS	// 0 //	
149	D-FAO/32148/2026	MADAN KHILAR VS AMAN AGARWAL	PRADEEP KUMAR MISHRA VS	// 0 //	
150	D-FAO/32173/2026	RASHMI RANJAN SWAIN VS BASANTI BISWAL	JATINDRA KUMAR MOHAPATRA VS	// 0 //	
151	D-FAO/32174/2026	MINAR ISPAT PVT. LTD., KERLA VS BASANTI BISWAL	PRAGNYA PARAMITA MOHAPATRA VS	// 0 //	
152	D-FAO/32187/2026	RABINDRA KUMAR KUND VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	AOD20240000338C202600083
153	D-FAO/32240/2026	THE MANAGER (LEGAL) T.P HUBS, ORIENTAL INSURANCE COMPANY LTD., CUTTACK VS SRIMATI DEVI	SACHIN KUMAR NAYAK VS	// 0 //	AOD20250000656C202600019
154	D-FAO/32327/2026	DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE COMPANY LTD., CUTTACK VS TULASI HANSDA	MEGHA KUMAR VS	// 0 //	
155	D-FAO/32375/2026	MADHUSUDAN SAHOO VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
156	D-GUAP/32157/2026	PRINCE TANDI VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	// 0 //	
157	D-JCRLA/21556/2026 JCRLA/205/2026	SUDHIR MALLICK VS STATE OF ODISHA	ADV. VS	CHAULIAGANJA /111 /2022 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack) Spl/0000047/2022	
158	D-MACA/32151/2026	NARAHARI NAYAK VS SAROJ KUMAR BHOI	PRADEEP KUMAR MISHRA VS	// 0 //	
159	D-MACA/32348/2026	DIVISIONAL MANAGER, UNITED INDIA CO. LTD., CUTTACK	RAMESH CHANDRA SAHOO-1	//	

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160	D-MACA/32383/2026	VS MANDAKINI TRIPATHY THE DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE CO. LTD., KOLKATA	VS SANKU TOLE, NALASORE	0 // //	AOD20240001090C202600030
161	D-MATA/32242/2026	VS JOGENDRA HANSDA DAKHYAT @ DAKSHYAT KUMAR DAS	VS PARTHA SARATHI NAYAK	0 // //	
162	D-MATA/32325/2026	VS SWAGATIKA DAS MONALISA GIRI	VS JAGJIT PANDA	0 // //	
163	D-MSA/32366/2026	VS PURUSOTTAM BEHERA GYANINDRA PRADHAN	VS DILLIP KUMAR PRADHAN	0 // //	
164	D-RPFAM/32306/2026	VS M/S. SWARNA SAKHA ESTATES AND BUILDERS PVT. LTD., BHUBANESWAR SUBRAT KUMAR DHARUA	VS JAYADEBA BEHERA	0 // //	AOD20240000366C202600107
165	D-RSA/32163/2026	VS SUBHASHREE SAMAL SATYA SANTI SAHOO	VS DEBAJYOTI CHATTERJEE	0 // //	
166	D-RSA/32288/2026	VS DUTI SAHOO PURNA CHANDRA SAHU	VS DEBASISH SAMAL	0 // //	
167	D-RSA/32353/2026	VS DEITY SRI BHAGAVAT SWAMY MOHAPRABHU OF BHAGAVAT MATH BIJE, BERHAMPUR BHAGYADHARA BEHERA	VS TUSAR KUMAR MISHRA	0 // //	
168	D-RSA/32370/2026	VS LIFE INSURANCE CORPORATION OF INDIA, MUMBAI M.KANALAMA	VS BASUDEV MISHRA	0 // //	
169	D-RSA/32399/2026	VS V.V.V.SATYANARAYAN RAJA @ DUBARAJ GURU	VS PABITRA KUMAR NAYAK	0 // //	
170	D-RVWPET/32268/2026	VS BIDYUT KUMAR SARDAR KAMALA KANTA MOHALIK	VS SANTOSH KUMAR SWAIN	0 // //	

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171	D-RVWPET/32308/2026	STATE OF ODISHA ASHOK RANAJAYA ALIAS ASHOK KUMAR RANAJAYA VS	Dillip Kumar Ray VS	// // 0	AOR20220001556C202600031
172	D-RVWPET/32309/2026	STATE OF ODISHA ASHOK RANAJAYA ALIAS ASHOK KUMAR RANAJAYA VS	Dillip Kumar Ray VS	// // 0	AOR20220001556C202600030
173	D-RVWPET/32311/2026	STATE OF ODISHA ASHOK RANAJAYA ALIAS ASHOK KUMAR RANAJAYA VS	Dillip Kumar Ray VS	// // 0	AOR20220001556C202600032
174	D-RVWPET/32312/2026	STATE OF ODISHA ASHOK RANAJAYA ALIAS ASHOK KUMAR RANAJAYA VS	Dillip Kumar Ray VS	// // 0	AOR20220001556C202600033
175	D-RVWPET/32315/2026	STATE OF ODISHA ASHOK RANAJAYA ALIAS ASHOK KUMAR RANAJAYA VS	Dillip Kumar Ray VS	// // 0	AOR20220001556C202600034
176	D-RVWPET/32318/2026	STATE OF ODISHA ASHOK RANAJAYA ALIAS ASHOK KUMAR RANAJAYA VS	Dillip Kumar Ray VS	// // 0	AOR20220001556C202600035
177	D-RVWPET/32321/2026	STATE OF ODISHA ASHOK RANAJAYA ALIAS ASHOK KUMAR RANAJAYA VS	Dillip Kumar Ray VS	// // 0	AOR20220001556C202600036
178	D-TRPCRL/21447/2026	STATE OF ODISHA SANTOSH KUMAR SETHY VS	SK JONED FAIZ VS	// // 0	
179	D-WA/32154/2026	PRAMILA SETHY STATE OF ODISHA VS	SASWAT DAS, AGA VS	// // 0	LOD20240000172C202600218
180	D-WA/32217/2026	DEBASISH SWAIN STATE OF ODISHA VS	SURYA NARAYAN PATNAIK, AGA VS	// // 0	LOD20240000200C202600218
181	D-WA/32239/2026	ANJALI MISHRA PUNJAB NATIONAL BANK,NEW DELHI VS	ANJAN KUMAR BISWAL VS	// // 0	AOR20220001328C202600097
		BHAGIRATHI KAR		//	

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182	D-WA/32243/2026	PUNJAB NATIONAL BANK, NEW DELHI VS RAMANIKANTA BAGARTY	ANJAN KUMAR BISWAL VS	// 0 //	AOR20220001328C202600098
183	D-WA/32247/2026	PUNJAB NATIONAL BANK,NEW DELHI VS SHANKAR HANSDA	ANJAN KUMAR BISWAL VS	// 0 //	AOR20220001328C202600099
184	D-WA/32264/2026	PUNJAB NATIONAL BANK NEW DELHI VS KARTIKA ORAM	ANJAN KUMAR BISWAL VS	// 0 //	AOR20220001328C202600100
185	D-WP(C)/32144/2026 WP(C)/22129/2026	PRATIKSHYA SWAIN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	AOR20220001583C202600182
186	D-WP(C)/32145/2026 WP(C)/21986/2026	MAHESH KUMAR SAHU VS STATE OF ODISHA	SAMBIT KUMAR PATRI VS	// 0 //	AOR20220001665C202600102
187	D-WP(C)/32146/2026	NARAHARI PARIDA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202600177
188	D-WP(C)/32147/2026	NARENDRA KUMAR MISHRA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202600176
189	D-WP(C)/32149/2026 WP(C)/22087/2026	NETRAJAN SAHU VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //	AOD20240000806C202600032
190	D-WP(C)/32150/2026 WP(C)/22092/2026	PRASANTA KUMAR MOHANTY VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //	AOD20240000806C202600033
191	D-WP(C)/32152/2026	UNION OF INDIA VS CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK	AJAY KUMAR ROY VS	// 0 //	
192	D-WP(C)/32155/2026 WP(C)/22100/2026	PADMAJA JAGATI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
193	D-WP(C)/32156/2026	S. NALLAYYA	BIRAJA PRASANNA DAS	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/32158/2026	RAMAKANTA MALLICK @ MALLIK	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/32159/2026	PANKAJ KUMAR PANDA	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/32160/2026	SOCIETY FOR THE WELFARE OF WEAKER SECTION, KRUSHNACHANDRA DASH		//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/32161/2026	M/S.RITIKA ISPAT PVT. LTD.,BALANDA, SUNDERGARH	BHABANI PRASAD MOHANTY	//	
		VS	VS	0	
		THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA, CUTTACK		//	
198	D-WP(C)/32162/2026	KISHORE CHANDRA BISOYI	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/32164/2026	M/S.RITIKA ISPAT PVT. LTD.,BALANDA, SUNDERGARH	BHABANI PRASAD MOHANTY	//	
		VS	VS	0	
		THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAXES, ODISHA, CUTTACK		//	
200	D-WP(C)/32165/2026	PRAKASH KUMAR MISHRA	SATYA PRAKASH NATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/32166/2026	TIKUN KUMAR NAIK	SWAPNIL ROY	//	
	WP(C)/22007/2026	VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/32167/2026	SANJIT KUMAR SAR	SATYA PRAKASH NATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/32168/2026	M/S.RITIKA ISPAT PVT. LTD.,BALANDA, SUNDERGARH	BHABANI PRASAD MOHANTY	//	
		VS	VS	0	
		THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAXES, ODISHA, CUTTACK		//	
204	D-WP(C)/32169/2026	UNION OF INDIA	GOPINATH SETHI	//	
		VS	VS	0	

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205	D-WP(C)/32170/2026	SPECIAL LAND ACQUISITION OFFICER, TALCHER M/S.RITIKA ISPAT PVT. LTD.,BALANDA, SUNDERGARH	BHABANI PRASAD MOHANTY	// // 0	
206	D-WP(C)/32172/2026	VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAXES, ODISHA, CUTTACK	VS	0	AOR20220001611C202600139
207	D-WP(C)/32176/2026	ISWAR CHANDRA SAHOO VS UTKAL UNIVERSITY	SANJIB MOHANTY VS	// 0 //	
208	D-WP(C)/32177/2026	UNION OF INDIA VS HRUSIKESH SAHOO	GOPAL KRISHNA NAYAK VS	// 0 //	
209	D-WP(C)/32178/2026	M/S.RITIKA ISPAT PVT. LTD.,BALANDA, SUNDERGARH	BHABANI PRASAD MOHANTY	// 0	
210	D-WP(C)/32179/2026	VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAXES, ODISHA, CUTTACK	VS	0	
211	D-WP(C)/32180/2026 WP(C)/22055/2026	BABULI PATTNAIK VS UNION OF INDIA	BHABATOSH PARHI VS	// 0 //	
212	D-WP(C)/32181/2026	KABINDRA NATH SETHI VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	// 0 //	
213	D-WP(C)/32182/2026	SUSANTY SEBEYANI HORO VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
214	D-WP(C)/32185/2026	MADHUSMITA DUTTA VS STATE OF ODISHA	SUPRIYO RANJAN MAHAPATRA VS	// 0 //	
215	D-WP(C)/32186/2026	RAJARAM PANDA VS STATE OF ODISHA	PRAGYAN PARAMITA MOHANTY VS	// 0 //	
		PRAMOD KUMAR PANDA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //	
		JAYANTA KUMAR PARIDA VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	// 0 //	

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216	D-WP(C)/32190/2026	LAXMINARAYAN DAS VS STATE OF ODISHA	PRATIK DASH VS	// 0 //	
217	D-WP(C)/32191/2026	SURESH DIP VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //	
218	D-WP(C)/32192/2026	KANDURI CHARAN SETHI VS STATE OF ODISHA	MANAS PATI VS	// 0 //	AOR20220001535C202600178
219	D-WP(C)/32193/2026	RADHASHYAM SAHOO VS STATE OF ODISHA	PRABHU PRASAD MOHANTY VS	// 0 //	
220	D-WP(C)/32194/2026	SHRINIBAS RATH VS STATE OF ODISHA	MANAS PATI VS	// 0 //	AOR20220001535C202600177
221	D-WP(C)/32195/2026	BICHITRANANDA ROUT VS STATE OF ODISHA	PRABHAKAR SABAT VS	// 0 //	AOD20260000172C202600078
222	D-WP(C)/32196/2026 WP(C)/22043/2026	MANDAKINI BEHERA VS EXECUTIVE ENGINEER(ELECT.) CUM ASSESSING OFFICER, TPCODL, BHUBANESWAR	FALGUNI RAJGURU MOHAPATRA VS	// 0 //	
223	D-WP(C)/32197/2026	SANKHALI BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA MAHAPATRA VS	// 0 //	AOR20240001111C202600004
224	D-WP(C)/32198/2026	HARINARAYAN PASAYAT VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //	
225	D-WP(C)/32199/2026	MANORAMA DAS VS SHILY GHOSAL	BIKRAM PRATAP DAS VS	// 0 //	
226	D-WP(C)/32201/2026	BIRESH CHANDRA DAS VS STATE OF ODISHA	PRAVASH CHANDRA MAHAPATRA VS	// 0 //	AOR20240001111C202600005
227	D-WP(C)/32202/2026	SAKARA HANSDAH	SRIKANTA KUMAR NATH	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/32203/2026	MADHU SUDAN SWAIN	PRASANNA KUMAR NAYAK-1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/32204/2026	SANO SOREN	SRIKANTA KUMAR NATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/32205/2026	DILLIP KUMAR BEHERA	PRADEEP KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/32206/2026	ROIDAS SINGH	SRIKANTA KUMAR NATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/32207/2026	SIBA PRASAD SEN	RASHMI KANTA ACHARYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/32209/2026	PRAKASH ROUT	SARADA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/32210/2026	TRINATHA BISSOI	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/32211/2026	AAHWAN INSTITUTE OF HEALTH SCIENCE, BHADRAK	SUBHANKAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/32212/2026	AAHWAN INSTITUTE OF HEALTH SCIENCE, BHADRAK	SUBHANKAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/32213/2026	JANAKI DEVI SCHOOL AND COLLEGE OF NURSING, BHADRAK	SUBHANKAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/32214/2026	JANAKI DEVI SENIOR NURSING SCHOOL, BHADRAK	SUBHANKAR ROUT	//	
		VS	VS	0	

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239	D-WP(C)/32215/2026	STATE OF ODISHA GITANJALI MOHANTY VS	NIRANJAN PANDA (1) VS	// // 0	
240	D-WP(C)/32218/2026	STATE OF ODISHA JAYANTA KUMAR MALLICK VS	RAJIB LOCHAN PATTNAIK VS	// // 0	
241	D-WP(C)/32219/2026	STATE OF ODISHA MERCEDES-BENZ FINANCIAL SERVICES INDIA PRIVATE LIMITED VS	AMALAKANTA PANIGRAHY VS	// // 0	
242	D-WP(C)/32220/2026	CHIEF JUDICIAL MAGISTRATE, SAMBALPUR, ODISHA MERCEDES-BENZ FINANCIAL SERVICES INDIA PVT. LTD. VS	AMALAKANTA PANIGRAHY VS	// // 0	
243	D-WP(C)/32222/2026	CHIEF JUDICIAL MAGISTRATE, KEONJHAR NISHAMANI MOHARANA VS	KAMALAKANTA NAYAK VS	// // 0	
244	D-WP(C)/32223/2026	STATE OF ODISHA HARIHAR DASH VS	RAMDAS ACHARY VS	// // 0	
245	D-WP(C)/32224/2026	STATE OF ODISHA MERCEDES-BENZ FINANCIAL SERVICES INDIA PVT. LTD. VS	RAMDAS ACHARY VS	// // 0	
246	D-WP(C)/32225/2026	CHIEF JUDICIAL MAGISTRATE, JAJPUR NABIN CHANDRA RATH VS	AMALAKANTA PANIGRAHY VS	// // 0	
247	D-WP(C)/32226/2026	STATE OF ODISHA SWARNALATA RATH VS	KAMALAKANTA NAYAK VS	// // 0	
248	D-WP(C)/32227/2026	STATE OF ODISHA JANAKI @ JANAKIMANI BHOI VS	RAMDAS ACHARY VS	// // 0	
249	D-WP(C)/32229/2026	L.A.COLLECTOR, BALASORE PRADEEP KUMAR SWAIN VS	MAHESWAR MOHANTY VS	// // 0	
		ADDL.REGIONAL TRANSPORT OFFICER, BARBIL	ASMIYA RANJAN MAJHI VS	// // 0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/32230/2026	MAYADHAR BEHERA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS STATE OF ODISHA	// 0 //	
251	D-WP(C)/32231/2026	STATE BANK OF INDIA, BARIPADA BRANCH, MAYURBHANJ VS STATE OF ODISHA	MANJUNATH TRIPATHY VS STATE OF ODISHA	// 0 //	
252	D-WP(C)/32232/2026	BISWA BIHARI BHOI VS L.A.COLLECTOR, BALASORE	MAHESWAR MOHANTY VS STATE OF ODISHA	// 0 //	
253	D-WP(C)/32233/2026	KRUSHNA CHANDRA GIRI VS STATE OF ODISHA	PITAMBAR PANDA VS STATE OF ODISHA	// 0 //	
254	D-WP(C)/32234/2026	NARAYAN PATASAHANI VS STATE OF ODISHA	RANJIT MOHANTY VS STATE OF ODISHA	// 0 //	AOD20240000639C202600023
255	D-WP(C)/32235/2026	SARAT KUMAR SAHANI VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS STATE OF ODISHA	// 0 //	
256	D-WP(C)/32236/2026	KAMINI SAHU VS STATE OF ODISHA	RANJIT MOHANTY VS STATE OF ODISHA	// 0 //	AOD20240000639C202600024
257	D-WP(C)/32237/2026	PREMALATA PANI VS STATE OF ODISHA	RAMDAS ACHARY VS STATE OF ODISHA	// 0 //	
258	D-WP(C)/32238/2026	JAYADEV MAHAR VS STATE OF ODISHA	RANJIT MOHANTY VS STATE OF ODISHA	// 0 //	AOD20240000639C202600025
259	D-WP(C)/32241/2026	SANAT KUMAR RATH VS STATE OF ODISHA	RAMDAS ACHARY VS STATE OF ODISHA	// 0 //	
260	D-WP(C)/32245/2026	HIRADHAR PRADHAN VS STATE OF ODISHA	RANJIT MOHANTY VS STATE OF ODISHA	// 0 //	AOD20240000639C202600026
261	D-WP(C)/32246/2026	SHYAMLAL BAZAZ	RANJIT MOHANTY	//	AOD20240000639C202600027

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/32248/2026	DILLIP KUMAR PATRA	ANUP UDAYA SENAPATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/32249/2026	KAMALA KUMARI SWAIN	ANUP UDAYA SENAPATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/32250/2026	BHARAT CHANDRA SWAIN	ANUP UDAYA SENAPATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/32251/2026	SUBASH CHANDRA SATAPATHY	ANUP UDAYA SENAPATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/32252/2026	GYANA RANJAN ROUT	ANUP UDAYA SENAPATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/32253/2026	PRADEEP KUMAR SAHOO	ANUP UDAYA SENAPATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/32254/2026	CHITRASEN SAHOO	ANUP UDAYA SENAPATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/32255/2026	PUSPARANI PANDA	ANUP UDAYA SENAPATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/32258/2026	DILLIP KUMAR PRADHAN	RANJIT MOHANTY	//	AOD20240000639C202600028
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/32259/2026	BIHAYAS PATRA	ANUP UDAYA SENAPATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/32261/2026	PRAHALLAD CHARAN NAYAK	ANUP UDAYA SENAPATI	//	
		VS	VS	0	

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273	D-WP(C)/32263/2026	STATE OF ODISHA SIRISH KUMAR NAIK VS	ANUP UDAYA SENAPATI VS	// // 0	
274	D-WP(C)/32266/2026	STATE OF ODISHA PRAVAKAR PATRA VS	ANUP UDAYA SENAPATI VS	// // 0	
275	D-WP(C)/32269/2026	STATE OF ODISHA RANJAN KUMAR NAYAK VS	SOUMYA RANJAN PATI VS	// // 0	
276	D-WP(C)/32270/2026	STATE OF ODISHA MAMI BEHERA VS	ASIT KUMAR JENA VS	// // 0	
277	D-WP(C)/32271/2026	STATE OF ODISHA NRUSINGHA PRUSTY VS	MAHITOSH SINHA VS	// // 0	
278	D-WP(C)/32272/2026	STATE OF ODISHA PREMANKINI SAHOO VS	SOUMYA RANJAN PATI VS	// // 0	
279	D-WP(C)/32273/2026	STATE OF ODISHA SABITRI PRADHAN VS	SUBHRANSHU DASH VS	// // 0	
280	D-WP(C)/32274/2026	STATE OF ODISHA DEBASHIS BAI VS	UMAKANT SAHOO VS	// // 0	
281	D-WP(C)/32275/2026	STATE OF ODISHA MANAMOHAN SAHU VS	BINOD KUMAR HATI VS	// // 0	
282	D-WP(C)/32277/2026	STATE OF ODISHA GAGAN BIHARI GIRI VS	SURYASNATA MOHAPATRA VS	// // 0	
283	D-WP(C)/32278/2026	STATE OF ODISHA SK. RAFIQUE VS INDIAN BANK, CUTTACK	KHAN MAHMOODUL HASAN NIAMATI VS	// // 0 //	

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284	D-WP(C)/32279/2026	NARAYANI COLLEGE OF NURSING, JAGATSINGHPUR VS STATE OF ODISHA	SUBHANKAR ROUT VS SUSANTA KUMAR PRADHAN	// 0 //	
285	D-WP(C)/32280/2026	KRUSHNA CHANDRA SWAIN VS STATE OF ODISHA	SUSANTA KUMAR PRADHAN VS SUSANTA KUMAR PRADHAN	// 0 //	
286	D-WP(C)/32281/2026	NARAYANI SCHOOL OF NURSING, JAGATSINGHPUR VS STATE OF ODISHA	SUBHANKAR ROUT VS SUSANTA KUMAR PRADHAN	// 0 //	
287	D-WP(C)/32282/2026	RADHARANI TRIPATHY VS STATE OF ODISHA	BANAMALI SAHOO VS SUSANTA KUMAR PRADHAN	// 0 //	
288	D-WP(C)/32283/2026	BIMAL KUMAR SAHOO VS AXIS BANK LTD. CIRCLE OFFICE, BHUBANESWAR	BIBHUTI BHUSAN MISHRA VS SUSANTA KUMAR PRADHAN	// 0 //	
289	D-WP(C)/32284/2026	SRIJAYA KUMAR SAHU VS STATE OF ODISHA	PRASANT KUMAR KHUNTIA VS SUSANTA KUMAR PRADHAN	// 0 //	
290	D-WP(C)/32285/2026	ANUCHINTA SUTAR VS STATE OF ODISHA	AMIT PRASAD BOSE VS SUSANTA KUMAR PRADHAN	// 0 //	
291	D-WP(C)/32287/2026	ANKURA MALLIK VS THE COMMISSIONER, LAND RECORDS AND SETTLEMENT, ODISHA	SOUDAMINI MAHANKUDA VS SUSANTA KUMAR PRADHAN	// 0 //	
292	D-WP(C)/32289/2026	ARUNA KUMAR RAY NAYAK VS UNION OF INDIA	RAMESH CHANDRA SWAIN VS SUSANTA KUMAR PRADHAN	// 0 //	
293	D-WP(C)/32290/2026	BHARAT LAL AGARWALA VS STATE OF ODISHA	SIVA SANKAR CHAINI VS SUSANTA KUMAR PRADHAN	// 0 //	
294	D-WP(C)/32291/2026	SUMITRA PANDA VS STATE OF ODISHA	JAYADEBA BEHERA VS SUSANTA KUMAR PRADHAN	// 0 //	AOD20240000366C202600106
295	D-WP(C)/32297/2026	PRADYUMNA KUMAR PANDA	ANJAN KUMAR BISWAL	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/32298/2026	KHADALA PRADHAN	SANTOSH KUMAR MAHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/32300/2026	BHARAT BHUSAN DHAL	PRNOY MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/32301/2026	BADAMESWARI SANSKRIT VIDYALAYA, SARADA VIHAR, KHAMRUBAZAR	VIHAR KHAMRUBAZAR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/32303/2026	SUBHASISH SAMANTASINGHAR	PRNOY MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/32304/2026	PANCHANAN PRADHAN	RAMA CHANDRA RATH	//	
		VS	VS	0	
		NATIONAL HIGHWAY AUTHORITY, NH-53, BARGARH		//	
301	D-WP(C)/32305/2026	BIRUPAKHYA PRADHAN	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/32307/2026	KALU CHARAN ROUT	BAIDHAR SAHOO	//	
		VS	VS	0	
		REGISTRAR CO-OPERATIVE SOCIETIES, ODISHA, HEADS OF DEPARTMENT, BHUBANESWAR		//	
303	D-WP(C)/32310/2026	GAGAN BIHARI TRIPATHY	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/32314/2026	MANOJ KUMAR DASH	SATYABADI MANTRY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/32316/2026	SANJAYA KUMAR MISHRA	SADASIVA PATRA (1)	//	AOD20230000737C202600102
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/32317/2026	GOUR CHANDRA BARIK	BASUDEV BARIK	//	
		VS	VS	0	

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307	D-WP(C)/32319/2026	STATE OF ODISHA TAHASILDAR, SATYABADI, PURI VS NILAMADHAB DIXIT	SWAYAMBHU MISHRA, A.S.C VS	// // 0 //	LOD20240000200C202600219
308	D-WP(C)/32320/2026	DINABANDHU MAHANTA VS UNION OF INDIA	BISWAJIT PRADHAN VS	// 0 //	AOR20220001728C202600004
309	D-WP(C)/32322/2026	PRASANNA KUMAR NAYAK VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
310	D-WP(C)/32323/2026	NEKULA @ NAKULA NAIK VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //	
311	D-WP(C)/32326/2026	DR.MOUSUMI PARIDA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
312	D-WP(C)/32329/2026	APARAJEETA SAHOO VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
313	D-WP(C)/32330/2026	SANTOSH KUMAR SAHU VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
314	D-WP(C)/32332/2026	GOURI SANKAR MOHANTA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //	
315	D-WP(C)/32333/2026	MADHUSUDAN KAR VS STATE OF ODISHA	AMIYA KUMAR MOHANTY A VS	// 0 //	
316	D-WP(C)/32334/2026	AJIT KUMAR MOHANTA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //	
317	D-WP(C)/32336/2026	ACC LIMITED, GUJARAT VS MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL, ROURKELA	SASWAT KUMAR ACHARYA VS	// 0 //	

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318	D-WP(C)/32337/2026	HARAGOBINDA MOHANTA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //	
319	D-WP(C)/32338/2026	DEBENDRA NATH MOHANTA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //	
320	D-WP(C)/32340/2026	SHIBANI PRIYADARSHINI VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	// 0 //	
321	D-WP(C)/32341/2026	NIHARKANTA SAHOO VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //	AOD20230000737C202600103
322	D-WP(C)/32342/2026	PURNA CHANDRA MISHRA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //	AOR20220001736C202600175
323	D-WP(C)/32344/2026	BHIMSEN @ BHIMASEN PRADHAN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //	AOR20220001736C202600176
324	D-WP(C)/32346/2026	BIJAN BIHARI MOHANTA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //	
325	D-WP(C)/32347/2026	BHAGABAN BEHERA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //	
326	D-WP(C)/32350/2026	RAKESH KUMAR SWAIN VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA VS	// 0 //	
327	D-WP(C)/32351/2026	ABHIJEET SINGH TIRIA VS STATE OF ODISHA	BIKASH MISHRA VS	// 0 //	
328	D-WP(C)/32352/2026	AJIT KUMAR MOHARANA VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //	
329	D-WP(C)/32355/2026	BIJAY KRUSHNA DAS	ASHOK KUMAR MOHAPATRA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/32356/2026	BANSIDHAR BISWAL	SILADITYA RAY	//	
		VS	VS	0	
		THE TAHASILDAR-CUM-COMPETENT AUTHORITY AND LAND ACQUISITION OFFICER, JAGATSINGHPUR			
331	D-WP(C)/32357/2026	SHRI SHITALAI THAKURANI, BIJE, KHORDHA	DEEPALI MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/32360/2026	JYOSHNARANI JENA	KHAGESWAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/32361/2026	UNION OF INDIA	DEBASIS SATAPATHY	//	
		VS	VS	0	
		LAND ACQUISITION ZONE OFFICER, TALCHER		//	
334	D-WP(C)/32362/2026	RUDRANARAYAN BARIK	ASUTOSH ROUT	//	AOD20230000737C202600104
		VS	VS	0	
		UNION OF INDIA		//	
335	D-WP(C)/32363/2026	SARAT CHANDRA ROUTRAY	TARANANDA PATTANAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/32364/2026	PRATAP KUMAR PRADHAN	ACHYUTANANDA PATTANAIAK	//	AOD20240000586C202600204
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/32365/2026	RAHUL MISHRA	KHAGESWAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/32367/2026	SOUMYASHREE MOHANTY	GAJENDRANATH ROUT	//	AOR20220004106C202600075
		VS	VS	0	
		THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO.LTD		//	
339	D-WP(C)/32369/2026	SAMIT KUMAR SETHY	SUBASH CHANDRA ACHARYA	//	AOR20220004051C202600026
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/32371/2026	SWAGATIKA SAHOO	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	

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341	D-WP(C)/32372/2026	STATE OF ODISHA BENUDHAR SHA VS	BINOD KUMAR HATI VS	// // 0	
342	D-WP(C)/32374/2026	STATE OF ODISHA PRATIMA PRADHAN VS	BIPLABA P.B. BAHALI VS	// // 0	
343	D-WP(C)/32377/2026	STATE OF ODISHA PRAKASH CHANDRA SAHOO VS	GOURI MOHAN RATH VS	// // 0	
344	D-WP(C)/32380/2026	FOOD CORPORATION OF INDIA, NEW DELHI MAA SANTOSHI SELF HELP GROUP (SHG)SIKHARPURABANWAPRADHAN VS	RAMANUJ PRADHAN VS	// // 0	
345	D-WP(C)/32381/2026	STATE OF ODISHA ARAKSHITA NATH DAS VS	SIDDHARTH PRASAD MISHRA VS	// // 0	
346	D-WP(C)/32387/2026	STATE OF ODISHA ARABINDA PANDA VS	RAMESH AGARWAL VS	// // 0	
347	D-WP(C)/32388/2026	STATE OF ODISHA KISHOR KUMAR MAJHI VS	SHASHI BHUSAN JENA VS	// // 0	
348	D-WP(C)/32389/2026	REGISTRAR(ADMINISTRATION), HIGH COURT OF ORISSA, CUTTACK PRATAP KESHARI DASH VS	SAMIR KUMAR MISHRA VS	// // 0	
349	D-WP(C)/32391/2026	ADDITIONAL COMMISSIONER, CONSOLIDATION SETTLEMENT, NAYAGARH SHANTILATA SAHOO VS	SIDDHARTH PRASAD MISHRA VS	// // 0	
350	D-WP(C)/32393/2026	STATE OF ODISHA D.C.ABASIKA ASHRAM VIDYALAYA, BALESWAR VS	JAGAJIBAN PRADHAN VS	// // 0	
351	D-WP(C)/32394/2026	STATE OF ODISHA M/S SHREE SATYA SAI ICE INDUSTRY, BHADRAK VS	KSHIROD KUMAR ROUT VS	// // 0	
		ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP(IIDCO) KHURDA		//	

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352	D-WP(C)/32395/2026	MANAGING DIRECTOR, ODISHA SMALL INDUSTRIES CORPORATION LTD., CUTTACK VS PANKAJ RAJGURU	SURENDRA KUMAR MOHAPATRA VS	// 0	
353	D-WP(C)/32399/2026	DUKHI BAGH @ DUKI BARIK VS STATE OF ODISHA	SANJEEB KUMAR JENA VS	// 0	AOR2022000044C202600016
354	D-WP(C)/32400/2026	MANAGING COMMITTEE OF B. N. HIGH SCHOOL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0	AOD20220001927C202600099
355	D-WP(C)/32402/2026	UTTAM KUMAR MAHALA VS STATE OF ODISHA	AMIT KUMAR NATH VS	// 0	AOR20220004198C202600007
356	D-WP(C)/32403/2026	JACHINDRANATH ROUT VS STATE OF ODISHA	Rajjeet Roy VS	// 0	AOR20220001462C202600079
357	D-WP(C)/32404/2026	DEBABRATA BEURA VS STATE OF ODISHA	PRADIPTA BEURA VS	// 0	AOD20220004020C202600027
358	D-WP(C)/32405/2026	M/S.BIJAY KUMAR JENA, ANGUL VS DEPUTY DIRECTOR (REVENUE) ESIC, BHUBANESWAR	SOMANATH MISHRA VS	// 0	
359	D-WP(C)/32406/2026	SURESH CHANDRA TRIPATHY VS STATE OF ODISHA	Rajjeet Roy VS	// 0	AOR20220001462C202600080
360	D-WP(C)/32408/2026	M/S GHANSHYAM MISRA AND SONS PVT. LTD., WEST BENGAL VS STATE OF ODISHA	SARADIPRASANNA SARANGI VS	// 0	
361	D-WPCRL/21500/2026	KALPANA PALAI @ PALEI VS STATE OF ODISHA	SATYABRATA SENAPATI VS	//0 0	
362	D-WPCRL/21583/2026	SUDHIR KUMAR ROUT VS STATE OF ODISHA	SASWATI MOHAPATRA VS	//0 0	
363	D-ABLAPL/21437/2026	PRADEEP KUMAR BEHERA	PRAMOD KUMAR JENA	BASTA /373 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/21439/2026	JITENDRA KUMAR SWAIN	RAMAKRISHAN NAIK	KUAKHIA /299 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/21441/2026	BARENDRA DHAL	JAYANTA KUMAR MAJHI	BALIAPAL /316 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/21445/2026	RAJESH BISOI	KULDEEP MOHANTY	LAHUNIPADA /214 /2025	AOD20240000012C202600222
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/21455/2026	SUMAN	MOHENDRA KUMAR MOHAPATRO	KHAJURIPADA /19 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/21456/2026	NIBARAN PAL @ KALU	RAMESH CHANDRA MAHARANA	CUTTACK SADAR /486 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/21460/2026	MANORAMA DAS	BIKASH CHANDRA PARIJA	S.P.(CID-CRL),CUTTACK /11 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/21467/2026	KARTIK CHANDRA BEHERA	BIBHUTI RANJAN SWAIN	BAGHAMARI /220 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/21468/2026	KESHABA PANDA	BIJOY SWAROOP NANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/21469/2026	LABA KUMBHAR	BIJAYA KUMAR RAGADA	JHARSUGUDA /423 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/21471/2026	BASANTA NAIK	AMULYA RATNA PANDA	MUDANPUR RAMPUR /18 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/21472/2026	CHIKU BEHERA @ JITU RANJAN BEHERA	AMULYA RATNA PANDA	ATHGARH /194 /2026	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/21475/2026	STATE OF ODISHA LIPU DEHURY VS	BIRAJA PRASAD NANDA VS	// COLLIERY /429 /2026 ()	
376	D-ABLAPL/21477/2026	STATE OF ODISHA SIVA PRASAD DALAI @ SIBARAM DALEI VS	TARA PRASAD MOHAPATRA VS	// KRUSHNA PRASAD /84 /2020 ()	
377	D-ABLAPL/21478/2026	STATE OF ODISHA JITU @ JITENDRA NAIK VS	BIRAJA PRASAD NANDA VS	// PARJANG /505 /2025 ()	
378	D-ABLAPL/21481/2026	STATE OF ODISHA SUSHANT PRUSTY VS	BIKASH KARNA VS	// CHAKAPADA PS /20 /2026 ()	
379	D-ABLAPL/21483/2026	STATE OF ODISHA SANTOSH KUMAR SAHOO VS	PRANAB RANJAN CHHATOI VS	// SORO /508 /2026 ()	
380	D-ABLAPL/21484/2026	STATE OF ODISHA RAMESH CHANDRA NANDA VS	SUSIL KUMAR PATTNAIK VS	// BONAI /100 /2026 ()	
381	D-ABLAPL/21486/2026	STATE OF ODISHA RASHMI RANJAN SAHOO VS	GANESH PRASAD SAMAL VS	// HARICHANDANPUR /176 /2023 ()	
382	D-ABLAPL/21487/2026	STATE OF ODISHA LAMBODHAR SHIAL VS	USHARANI PATI VS	// GOPALPUR /144 /2026 ()	
383	D-ABLAPL/21489/2026	STATE OF ODISHA SITUN @ SURYAKANTA BADAPANDA VS	CHIRANJIB ROUT VS	// JANKIA P.S. /74 /2025 ()	
384	D-ABLAPL/21490/2026	STATE OF ODISHA SUBHASHREE KHUNTIA VS	AMIT PRASAD BOSE VS	// BADACHANA /245 /2026 ()	
385	D-ABLAPL/21492/2026	STATE OF ODISHA RABINDRANATH KHUNTIA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// BADACHANA /245 /2026 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/21495/2026	JOGINDRA SENAPATI @ JOGI SENAPATI VS STATE OF ODISHA	ASHOK DAS VS	ASKA /812 /2024 () //	
387	D-ABLAPL/21497/2026	SURENDRA CHANDRA NAYAK VS STATE OF ODISHA	SAMAPIKA MISHRA VS	/ /0 () //	
388	D-ABLAPL/21499/2026	SURYAKANTA DAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHALLIKOTE /328 /2023 () //	
389	D-ABLAPL/21501/2026	SUSANTA MALLIK @ MALIK VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	KUAKHIA /151 /2026 () //	
390	D-ABLAPL/21503/2026	ADNAIN HUSSAIN @ ADNAIN RAZA VS STATE OF ODISHA	UMA SHANKAR PATEL VS	KUTRA /136 /2026 () //	AOR20220000263C202600058
391	D-ABLAPL/21504/2026	KOUSIK BHISAR VS STATE OF ODISHA	JASHOBANTA DASH VS	BAREIPALI /121 /2026 () //	
392	D-ABLAPL/21505/2026	SATYA KUMAR DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /323 /2026 () //	
393	D-ABLAPL/21506/2026	KUNJA BIHARI PRADHAN VS STATE OF ODISHA	ABHILASH MISHRA VS	SONEPUR /156 /2019 () //	
394	D-ABLAPL/21507/2026	PRADEEP KUMAR JENA VS STATE OF ODISHA	TRILOCHAN DASH VS	KOREI /246 /2026 () //	AOR20220002374C202600092
395	D-ABLAPL/21510/2026	MANOJ KUMAR RAY @ MANOJ RAY VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	DHAMARA PS /41 /2026 () //	
396	D-ABLAPL/21511/2026	KUNJA BIHARI PRADHAN VS STATE OF ODISHA	ABHILASH MISHRA VS	SONEPUR /159 /2019 () //	
397	D-ABLAPL/21515/2026	KUNJA BIHARI PRADHAN	ABHILASH MISHRA	SONEPUR /160 /2019	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/21527/2026	ANKITA DEVI	ASHOK KUMAR SARANGI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/21529/2026	TAPAS KUMAR PRADHAN	KAUSTUVA MOHANTY	KUMBHARAPARA /354 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/21537/2026	DAKTAR @ SARITA MOHAN MAHUNTA	SUKANTA KUMAR NAYAK	TIHIDI /119 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/21540/2026	HIMANSU KUMAR SENDHA	PRASANTA KUMAR SAHOO	KAMAKHYANAGAR /372 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/21542/2026	SACHIN KUMAR DALABEHERA	BISWARANJAN DALAI	BONAI /151 /2025	AOR20220003722C202600127
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/21545/2026	PRITISNIGDHA PRIYADARSHINI	HARA PRASAD RATH	EOW,BHUBANESWAR /9 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/21547/2026	RASHMITA SAHOO	ASHOK KUMAR MOHAPATRA	CYBER CRIME AND ECO. OFFENCE, CUTTACK /9 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/21548/2026	BIKASH DEB @ BIKASH CHANDRA DEB	AVIJIT PATNAIK	/ /	AOD20240000363C202600028
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/21549/2026	BHOLA SRICHANDAN @ BHOLANATH SRICHANDAN	BIJAY KUMAR BEHERA	NIRAKARPUR /240 /2026	AOR20220001736C202600174
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/21550/2026	DEBIKA PRADHAN	DEEPALI MAHAPATRA	EOW,BHUBANESWAR /9 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/21552/2026	BIKASH DEB @ BIKASH CHANDRA DEB	AVIJIT PATNAIK	/ /	AOD20240000363C202600029
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/21554/2026	STATE OF ODISHA ABINASH SAHOO VS	AMLAN SHAKTI PAUL VS	// KAMAKHYANAGAR /274 /2025 ()	
410	D-ABLAPL/21557/2026	STATE OF ODISHA ASHIM KUMAR GHOSH VS	BIDYALOK MOHAPATRA VS	// S.P.(CID-CRL),CUTTACK /8 /2026 ()	
411	D-ABLAPL/21559/2026	STATE OF ODISHA ALOK KUMAR SAHOO VS	JYOTIRMAYA SAHOO VS	// INDUSTRIAL ESTATE PS /207 /2026 ()	
412	D-ABLAPL/21562/2026	STATE OF ODISHA ANUPAM GHOSH VS	BIDYALOK MOHAPATRA VS	// S.P.(CID-CRL),CUTTACK /8 /2026 ()	
413	D-ABLAPL/21564/2026	STATE OF ODISHA SUSANTA KUMAR PATRA @ SUSHANT KUMAR PATRA VS	BIPLABA P.B. BAHALI VS	// JAGATSINGPUR /532 /2026 ()	
414	D-ABLAPL/21565/2026	STATE OF ODISHA DHANANJAY DEBNATH @ DHANANJAYA MANDAL VS	BALAKRAM NAYAK VS	// MARINE PS AT JAMBO /142 /2026 ()	
415	D-ABLAPL/21568/2026	STATE OF ODISHA CHITIBABU SIRIMA VS	MANGU NANDY VS	// PAPERMETLA P.S. /20 /2026 ()	
416	D-ABLAPL/21569/2026	STATE OF ODISHA CHITIBABU SIRIMA VS	MANGU NANDY VS	// PAPERMETLA P.S. /19 /2026 ()	
417	D-ABLAPL/21570/2026	STATE OF ODISHA ASHUTOSH PRADHAN VS	RANJIT MOHANTY VS	// MAHILA P.S. BUXIBAZAR /28 /2026 ()	
418	D-ABLAPL/21571/2026	STATE OF ODISHA BHAGYALATA SETHY @ BHAGYA SETHI VS	KABIRAJ PRADHAN VS	// BELLAGUNTHA /341 /2026 ()	
419	D-ABLAPL/21584/2026	STATE OF ODISHA SK RAJU @ SK RAHIM UDDIN VS	KUMAR PRAJWAL VS	// KUAKHIA /166 /2026 ()	AOD20240000427C202600018
		STATE OF ODISHA		//	

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MISC CASES FILED on :15/07/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ARBA/43/2022 ARBA/43/2022	IREL (INDIA) LTD. MP	NARENDRA KISHORE MISHRA	12/2026
2	D-ARBA/32354/2026 ARBA/ /	PROJECT DIRECTOR, NATIONAL HIGHWAY MP	KRISHNA CHANDRA MOHAPATRA, SAMBHALPUR	13/2026
3	D-TRPCRL/21447/2026 TRPCRL/ /	SANTOSH KUMAR SETHY MP	JONED FAIZ	54/2026
4	D-JCRLA/33913/2025 JCRLA/196/2025	DASARATHI MURMU MP	ADV.	172/2026
5	D-CRLMP/19769/2026 CRLMP/888/2026	PRAFULLA CHANDRA KAR MP	HARAPRASAD PANDA	188/2026
6	D-CRLMP/9412/2026 CRLMP/463/2026	NEHA AGARWAL MP	DIPESH SINGHAL	189/2026
7	D-LAA/16076/2025 LAA/26/2025	GENERAL MANAGER, WATCO DIVISION, SAMBALPUR MP	PRASANNA KUMAR BHUYAN	251/2026
8	D-LAA/16054/2025 LAA/27/2025	G.M., WATCO DIVISION, SAMBALPUR MP	PRASANNA KUMAR BHUYAN	252/2026
9	D-LAA/16086/2025 LAA/28/2025	G.M., WATCO DIVISION, SAMBALPUR MP	PRASANNA KUMAR BHUYAN	253/2026
10	D-LAA/16100/2025 LAA/29/2025	G.M., WATCO DIVISION, SAMBALPUR MP	PRASANNA KUMAR BHUYAN	254/2026
11	D-LAA/16037/2025 LAA/34/2025	G.M., WATCO DIVISION, SAMBALPUR MP	PRASANNA KUMAR BHUYAN	255/2026
12	D-RPFAM/25646/2026 RPFAM/188/2026	ADITYA RANJAN HOTA MP	SUSANTA KUMAR NAYAK	287/2026
13	D-RPFAM/32306/2026 RPFAM/ /	SUBRAT KUMAR DHARUA MP	JAYADEBA BEHERA	288/2026
14	D-RPFAM/32306/2026 RPFAM/ /	SUBRAT KUMAR DHARUA MP	JAYADEBA BEHERA	289/2026
15	D-RVWPET/21164/2026 RVWPET/ /	JAY KISHORE PRASAD SINGH MP	BIBHU PRASAD DAS	311/2026
16	D-RVWPET/32268/2026 RVWPET/ /	KAMALA KANTA MOHALIK MP	SANTOSH KUMAR SWAIN	312/2026
17	D-RVWPET/32268/2026 RVWPET/ /	KAMALA KANTA MOHALIK MP	SANTOSH KUMAR SWAIN	313/2026
18	D-MATA/32242/2026 MATA/ /	DAKHYAT @ DAKSHYAT KUMAR DAS MP	PARTHA SARATHI NAYAK	387/2026
19	D-MATA/32242/2026 MATA/ /	DAKHYAT @ DAKSHYAT KUMAR DAS MP	PARTHA SARATHI NAYAK	388/2026
20	D-MATA/32325/2026 MATA/ /	MONALISA GIRI MP	JAGJIT PANDA	389/2026
21	D-MATA/24504/2026 MATA/ /	MANAS KUMAR ROUT MP	KUMAR PRAJWAL	390/2026
22	D-BLAPL/8535/2026 BLAPL/2907/2026	CHANDINI AGRAWAL @ MITTAL MP	SIDHARTHA DAS, V.R.BEHERA, MANOJ VERMA	529/2026
23	D-BLAPL/13990/2026 BLAPL/4801/2026	RAMA CHANDRA DASH MP	ANIRUDHA DAS	530/2026
24	D-BLAPL/27502/2025 BLAPL/7206/2026	MADHU MAJHI @ MARTINA MP	ASHIS KUMAR MISHRA	531/2026
25	D-BLAPL/12634/2026 BLAPL/4332/2026	MUNA SETHI MP	BIJAY KUMAR BEHERA	532/2026
26	D-CRLREV/21525/2026	SUSHIL KUMAR SAHU	BHARAT BHUSAN ROURAY	

	CRLREV/ /	MP		774/2026
27	D-CRLREV/21525/2026	SUSHIL KUMAR SAHU	BHARAT BHUSAN ROUTRAY	
	CRLREV/ /	MP		775/2026
28	D-CRLREV/21525/2026	SUSHIL KUMAR SAHU	BHARAT BHUSAN ROUTRAY	
	CRLREV/ /	MP		776/2026
29	D-CRLREV/19647/2026	SUNIL KUMAR SETH	PRABIN DAS	
	CRLREV/459/2026	MP		777/2026
30	D-CRLREV/21551/2026	KAMAL LOCHAN SAHA	PRABIN DAS	
	CRLREV/ /	MP		778/2026
31	D-CRLREV/21551/2026	KAMAL LOCHAN SAHA	PRABIN DAS	
	CRLREV/ /	MP		779/2026
32	D-CRLREV/21561/2026	KAMAL LOCHAN SAHA	PRABIN DAS	
	CRLREV/ /	MP		780/2026
33	D-CRLREV/21561/2026	KAMAL LOCHAN SAHA	PRABIN DAS	
	CRLREV/ /	MP		781/2026
34	D-CRLREV/21561/2026	KAMAL LOCHAN SAHA	PRABIN DAS	
	CRLREV/ /	MP		782/2026
35	D-RSA/32163/2026	SATYA SANTI SAHOO	DEBAJYOTI CHATTERJEE	
	RSA/ /	MP		1017/2026
36	D-RSA/29924/2025	P.S.VENKATASWARULU	SUNKURU SUDHAKAR RAO(SR. ADV.)	
	RSA/91/2026	MP		1018/2026
37	D-RSA/32288/2026	PURNA CHANDRA SAHU	DEBASISH SAMAL	
	RSA/ /	MP		1019/2026
38	D-RSA/20411/2025	RAIRANGAPUR MUNICIPALITY	SUKANTA KUMAR NAYAK	
	RSA/290/2025	MP		1020/2026
39	D-RSA/32399/2026	RAJA @ DUBARAJ GURU	PABITRA KUMAR NAYAK	
	RSA/ /	MP		1021/2026
40	D-FAO/32148/2026	MADAN KHILAR	PRADEEP KUMAR MISHRA	
	FAO/ /	MP		1101/2026
41	D-FAO/32173/2026	RASHMI RANJAN SWAIN	JATINDRA KUMAR MOHAPATRA	
	FAO/ /	MP		1102/2026
42	D-FAO/32174/2026	MINAR ISPAT PVT. LTD., KERLA	PRAGNYA PARAMITA MOHAPATRA	
	FAO/ /	MP		1103/2026
43	D-FAO/32187/2026	RABINDRA KUMAR KUND	SAMEER KUMAR DAS	
	FAO/ /	MP		1104/2026
44	D-FAO/29796/2026	M/S IFFCO TOKIO GEN INSURANCE CO.LTD.,BILUPATNAPUR	DEBAPATI BHISWARI	
	FAO/846/2026	MP		1105/2026
45	D-FAO/22357/2026	BRANCH MANAGER IFFCO TOKIO GEN INSURANCE CO.LTD.,BILUPATNAPUR	SUNDEBATO PATISUNDARGARH	
	FAO/730/2026	MP		1106/2026
46	D-FAO/29488/2026	RAJKISHORE DAS	SAROJA KANTA SAMAL	
	FAO/796/2026	MP		1107/2026
47	D-FAO/30781/2025	SHYAM KUMAR NAG		
	FAO/365/2025	MP		1108/2026
48	D-FAO/28271/2026	GOPAL CHANDRA BISOI		
	FAO/766/2026	MP		1109/2026
49	D-FAO/32327/2026	DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE COMPANY LTD., CUTTACK	ANIL KUMAR	
	FAO/ /	MP		1110/2026
50	D-FAO/32375/2026	MADHUSUDAN SAHOO	SANGRAM JENA	
	FAO/ /	MP		1111/2026
51	D-FAO/3750/2026	SUSHILA CHANDRA PARADHAN		
	FAO/71/2026	MP		1112/2026
52	D-ABLAPL/17407/2026	NARAYAN DIGAL		
	ABLAPL/7178/2026	MP		1258/2026
53	D-ABLAPL/7063/2026	ABHISHEK DIGAL		
	ABLAPL/3013/2026	MP		1259/2026
54	D-ABLAPL/12452/2020	ARAKHITA DASH @ BANSIDHAR DASH	HIMANSU BHUSAN SUTAR	
	ABLAPL/12452/2020	MP		1260/2026
55	D-ABLAPL/6771/2026	BIPIN BIHARI KHANDA		
	ABLAPL/2898/2026	MP		1261/2026
56	D-ABLAPL/13853/2026	BISWATOSH SAHOO		
	ABLAPL/5784/2026	MP		1262/2026
57	D-ABLAPL/6359/2026	SUJAY JENA @ BABU	DIBYA JYOTI SAHOO	
	ABLAPL/2734/2026	MP		1263/2026

58	D-ABLAPL/16581/2026 ABLAPL/7108/2026	BISWANATH MEHER MP		1264/2026
59	D-ABLAPL/16798/2026 ABLAPL/6546/2026	BISWAMBAR SUR MP		1265/2026
60	D-ABLAPL/4427/2026 ABLAPL/1987/2026	ARATI GHADEI @ ARATYALOK GHADEI MP		1266/2026
61	D-ABLAPL/12826/2026 ABLAPL/5067/2026	ROHIT KU. AGRAWAL MP	GOKULANANDA SAHU	1267/2026
62	D-CMP/32153/2026 CMP/ /	BIBEKANANDA MISHRA MP	RAMAKANTA MISHRA	1283/2026
63	D-CMP/1079/2026 CMP/200/2026	GOLAKHA CHANDRA MALLIK MP	AJIT CHANDRA MOHAPATRA	1284/2026
64	D-CMP/32221/2026 CMP/ /	BIJAYA KUMAR CHAKRABARTY MP	ASHUTOSH MOHANTA	1285/2026
65	D-CMP/32276/2026 CMP/1158/2026	SUDIPTA KUMAR DASH MP	AMIT PRASAD BOSE	1286/2026
66	D-CMP/32343/2026 CMP/ /	SAMRA CHATAR @ KOLH MP	PRAFULLA CHANDRA ACHARYA	1287/2026
67	D-CMP/32349/2026 CMP/ /	ANIL KUMAR MAHALA MP	SUKANTA KUMAR NAYAK	1288/2026
68	D-CMP/32359/2026 CMP/ /	PURNA PRIYA MAHANKUDA MP	Suraj Mohanty	1289/2026
69	D-MACA/32151/2026 MACA/ /	NARAHARI NAYAK MP	PRADEEP KUMAR MISHRA	1620/2026
70	D-MACA/32348/2026 MACA/ /	DIVISIONAL MANAGER, UNITED INDIA COINTEGRATION MP	RAMESH CHANDRA SAHOO	1621/2026
71	D-MACA/32348/2026 MACA/ /	DIVISIONAL MANAGER, UNITED INDIA COINTEGRATION MP	RAMESH CHANDRA SAHOO	1622/2026
72	D-MACA/32383/2026 MACA/ /	THE DIVISIONAL MANAGER, THE NEW INDIAN SALTWORKS LTD.,BALASORE MP	SAWAPATI PATNAIK	1623/2026
73	D-CRLA/17734/2025 CRLA/747/2025	T.DEBRAJ MP	UMA CHARAN MISHRA,M/S ABHAS MOHANTY, PRINCE PATNAIK,J.	1778/2026
74	D-CRLA/33700/2024 CRLA/1176/2024	SUSHANTA MALLIK MP	CHEERA RANJAN SATAPATHY	1779/2026
75	D-CRLA/21474/2026 CRLA/ /	SAGAR PRUSTY @ LALU MP	PUSPAMITRA MOHAPATRA	1780/2026
76	D-CRLA/21474/2026 CRLA/ /	SAGAR PRUSTY @ LALU MP	PUSPAMITRA MOHAPATRA	1781/2026
77	D-CRLA/1307/2023 CRLA/1307/2023	M.DANDA PATRA MP	JUGALA KISHORE PANDA	1782/2026
78	D-CRLA/352/2011 CRLA/352/2011	TANUA @ TANMAYA MP	M/S.P.K.SAHOO	1783/2026
79	D-CRLA/21534/2026 CRLA/ /	AJAY SINGH MP	SUBODH KUMAR MOHANTY	1784/2026
80	D-CRLA/21534/2026 CRLA/ /	AJAY SINGH MP	SUBODH KUMAR MOHANTY	1785/2026
81	D-CRLMC/21440/2026 CRLMC/2272/2026	MANOJ KUMAR MOHANTY MP	ARIJEET MISHRA	1785/2026
82	D-CRLMC/21440/2026 CRLMC/2272/2026	MANOJ KUMAR MOHANTY MP	ARIJEET MISHRA	1786/2026
83	D-CRLA/30256/2024 CRLA/1023/2024	RAJA@DEEPAK KUMAR NAIK@NAYAK MP	BHABANI SHANKAR DASPARIDA	1786/2026
84	D-CRLMC/15383/2026 CRLMC/1832/2026	KALIA DAS MP	SOUBHAGYA KUMAR DASH	1787/2026
85	D-CRLMC/21463/2026 CRLMC/ /	GOKUL CHANDRA RAY MP	RAJAT KUMAR PANDA	1788/2026
86	D-CRLMC/21498/2026 CRLMC/ /	B.VENKETESH MP	ASHOK DAS	1789/2026
87	D-CRLMC/35340/2025 CRLMC/4876/2025	UGRASEN PATRA MP		1790/2026
88	D-CRLMC/4815/2026 CRLMC/607/2026	UGRESAN PATRA MP		1791/2026
89	D-CRLMC/4579/2023	CHITTARANJAN PRUSTY		

	CRLMC/4579/2023	MP		1792/2026
90	D-CRLMC/21544/2026	DEBRAJ BEHERA	ARUN KUMAR DAS	
	CRLMC/ /	MP		1793/2026
91	D-CRLMC/21536/2026	MAHABIR MOHANTY	KAUSTUVA MOHANTY	
	CRLMC/ /	MP		1794/2026
92	D-CRLMC/20490/2025	DEBASMITA ACHARYA	SAUVAGYA RANJAN JENA	
	CRLMC/2508/2025	MP		1795/2026
93	D-CRLMC/21516/2026	SWETANK DEVAPRIYA MISHRA	ALOK KUMAR MOHAPATRA	
	CRLMC/ /	MP		1796/2026
94	D-CRLMC/21558/2026	GHANASHYAM SAHU	DEEPALI MAHAPATRA	
	CRLMC/ /	MP		1797/2026
95	D-CRLMC/21520/2026	NAMITA MANDAL	ASIT KUMAR CHOUDHURY	
	CRLMC/ /	MP		1798/2026
96	D-CRLMC/21566/2026	RATNAKAR @ MADHIA PALEI	SUBASH CHANDRA ACHARYA	
	CRLMC/ /	MP		1799/2026
97	D-CRLMC/21572/2026	NIRUPAMA PRADHAN	PRAFULLA KUMAR BISWAL	
	CRLMC/ /	MP		1800/2026
98	D-CRLMC/5909/2025	ANJALI MOHANTY		
	CRLMC/867/2025	MP		1801/2026
99	D-CRLMC/21574/2026	RAHUL KUMAR JENA	ASHOK KUMAR BEHERA	
	CRLMC/ /	MP		1802/2026
100	D-CRLMC/21521/2026	ANI MISHRA	ALOK KUMAR MOHAPATRA	
	CRLMC/ /	MP		1803/2026
101	D-CRLMC/21581/2026	TOFAN KUMAR SAHOO	SATYABRATA DASH	
	CRLMC/ /	MP		1804/2026
102	D-CRLMC/21585/2026	SANNYASHAI KUMAR BEHERA	ANAND PRAKASH DAS	
	CRLMC/ /	MP		1805/2026
103	D-CRLMC/21522/2026	TANUJ RANJAN MISHRA	ALOK KUMAR MOHAPATRA	
	CRLMC/ /	MP		1806/2026
104	D-WA/4490/2024	ODISHA UNIVERSITY AND TECHNOLOGY OF RESEARCH		
	WA/233/2024	MP		2308/2026
105	D-WA/32154/2026	STATE OF ODISHA	SASWAT DAS, AGA	
	WA/ /	MP		2309/2026
106	D-WA/32154/2026	STATE OF ODISHA	SASWAT DAS, AGA	
	WA/ /	MP		2310/2026
107	D-WA/32217/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK, AGA	
	WA/ /	MP		2311/2026
108	D-WA/32217/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK, AGA	
	WA/ /	MP		2312/2026
109	D-WA/32264/2026	PUNJAB NATIONAL BANK NEW DELHI	ANJAN KUMAR BISWAL	
	WA/ /	MP		2313/2026
110	D-WA/32264/2026	PUNJAB NATIONAL BANK NEW DELHI	ANJAN KUMAR BISWAL	
	WA/ /	MP		2314/2026
111	D-WA/32239/2026	PUNJAB NATIONAL BANK,NEW DELHI	ANJAN KUMAR BISWAL	
	WA/ /	MP		2315/2026
112	D-WA/32239/2026	PUNJAB NATIONAL BANK,NEW DELHI	ANJAN KUMAR BISWAL	
	WA/ /	MP		2316/2026
113	D-WA/32243/2026	PUNJAB NATIONAL BANK, NEW DELHI	ANJAN KUMAR BISWAL	
	WA/ /	MP		2317/2026
114	D-WA/32243/2026	PUNJAB NATIONAL BANK, NEW DELHI	ANJAN KUMAR BISWAL	
	WA/ /	MP		2318/2026
115	D-WA/32247/2026	PUNJAB NATIONAL BANK,NEW DELHI	ANJAN KUMAR BISWAL	
	WA/ /	MP		2319/2026
116	D-WA/32247/2026	PUNJAB NATIONAL BANK,NEW DELHI	ANJAN KUMAR BISWAL	
	WA/ /	MP		2320/2026
117	D-WP(C)/13607/2026	NCC LTD, NCC HOUSE, MADHAPUR, HYDERABAD		
	WP(C)/10152/2026	MP		13251/2026
118	D-WP(C)/32152/2026	UNION OF INDIA	AJAY KUMAR ROY	
	WP(C)/ /	MP		13252/2026
119	D-WP(C)/35870/2021	PUNYATOYA CHAKRA	B.SATAPATHY	
	WP(C)/35870/2021	MP		13253/2026
120	D-WP(C)/28052/2026	AJIT KUMAR SAHOO		
	WP(C)/19943/2026	MP		13254/2026

121	D-WP(C)/42948/2025 WP(C)/29941/2025	PRADEEP KUMAR SAHOO MP		13255/2026
122	D-WP(C)/32144/2026 WP(C)/22129/2026	PRATIKSHYA SWAIN MP	DURGESH NARAYAN RATH	13256/2026
123	D-WP(C)/32155/2026 WP(C)/22100/2026	PADMAJA JAGATI MP	KUNAL KUMAR SWAIN	13257/2026
124	D-WP(C)/31904/2026 WP(C)/ /	SUSIL KUMAR RAY MP	SOUBHAGYA KUMAR DASH	13258/2026
125	D-WP(C)/32160/2026 WP(C)/ /	SOCIETY FOR THE WELFARE OF WEAKER MP	SECTION, CHANDRA DASH	13259/2026
126	D-WP(C)/32161/2026 WP(C)/ /	M/S.RITIKA ISPAT PVT. LTD.,BALANDA, S MP	BNBROGARINASAD MOHANTY	13260/2026
127	D-WP(C)/32145/2026 WP(C)/21986/2026	MAHESH KUMAR SAHU MP	SAMBIT KUMAR PATRI	13261/2026
128	D-WP(C)/32145/2026 WP(C)/21986/2026	MAHESH KUMAR SAHU MP	SAMBIT KUMAR PATRI	13262/2026
129	D-WP(C)/45295/2024 WP(C)/26719/2024	G.D. B.ED. COLLEGE(SE), PATTAMUNDAI, MP	SECTION, CHANDRA MOHANTY	13263/2026
130	D-WP(C)/23245/2025 WP(C)/16062/2025	SUBRATA KUMAR MOHANTY MP	DURGESH NARAYAN RATH	13264/2026
131	D-WP(C)/23253/2025 WP(C)/16096/2025	SUDARSHAN NANDY MP	DURGESH NARAYAN RATH	13265/2026
132	D-WP(C)/32164/2026 WP(C)/ /	M/S.RITIKA ISPAT PVT. LTD.,BALANDA, S MP	BNBROGARINASAD MOHANTY	13266/2026
133	D-WP(C)/32166/2026 WP(C)/22007/2026	TIKUN KUMAR NAIK MP	SWAPNIL ROY	13267/2026
134	D-WP(C)/32168/2026 WP(C)/ /	M/S.RITIKA ISPAT PVT. LTD.,BALANDA, S MP	BNBROGARINASAD MOHANTY	13268/2026
135	D-WP(C)/32169/2026 WP(C)/ /	UNION OF INDIA MP	GOPINATH SETHI	13269/2026
136	D-WP(C)/32170/2026 WP(C)/ /	M/S.RITIKA ISPAT PVT. LTD.,BALANDA, S MP	BNBROGARINASAD MOHANTY	13270/2026
137	D-WP(C)/32177/2026 WP(C)/ /	M/S.RITIKA ISPAT PVT. LTD.,BALANDA, S MP	BNBROGARINASAD MOHANTY	13271/2026
138	D-WP(C)/32176/2026 WP(C)/ /	UNION OF INDIA MP	GOPAL KRISHNA NAYAK	13272/2026
139	D-WP(C)/32180/2026 WP(C)/22055/2026	SUSANTY SEBEYANI HORO MP	SUKANTA KUMAR DALAI	13274/2026
140	D-WP(C)/32180/2026 WP(C)/22055/2026	SUSANTY SEBEYANI HORO MP	SUKANTA KUMAR DALAI	13275/2026
141	D-WP(C)/32191/2026 WP(C)/ /	SURESH DIP MP	LALATENDU SAMAL	13276/2026
142	D-WP(C)/30086/2026 WP(C)/20906/2026	HARIHAR PATEL MP	MANAS PATI	13277/2026
143	D-WP(C)/32198/2026 WP(C)/ /	HARINARAYAN PASAYAT MP	MANORANJAN MOHAPATRA	13278/2026
144	D-WP(C)/28511/2026 WP(C)/19898/2026	M/S PRADEEP MULTIPLEX PVT. LTD., CUT MP	TATON KUMAR PATRA	13279/2026
145	D-WP(C)/14079/2017 WP(C)/14079/2017	CHIEF COMMISSIONER MP	M/S PRABHU PR.MOHANTY	13280/2026
146	D-WP(C)/14079/2017 WP(C)/14079/2017	CHIEF COMMISSIONER MP	M/S PRABHU PR.MOHANTY	13281/2026
147	D-WP(C)/42108/2025 WP(C)/29286/2025	EASTERN ACADEMY OF SCIENCE AND TECH MP	SECTION, CHANDRA MOHANTY	13282/2026
148	D-WP(C)/32205/2026 WP(C)/ /	DILLIP KUMAR BEHERA MP	PRADEEP KUMAR PANDA	13283/2026
149	D-WP(C)/14079/2017 WP(C)/14079/2017	CHIEF COMMISSIONER MP	M/S PRABHU PR.MOHANTY	13284/2026
150	D-WP(C)/32195/2026 WP(C)/ /	BICHITRANANDA ROUT MP	PRABHAKAR SABAT	13285/2026
151	D-WP(C)/32209/2026 WP(C)/ /	PRAKASH ROUT MP	SARADA DASH	13286/2026
152	D-WP(C)/32210/2026	TRINATHA BISSOI	M.PRATAP @ PRATAP KUMAR MOHAPATRA	

	WP(C)/ /	MP		13287/2026
153	D-WP(C)/29370/2026	IMMERSIVEVISION TECHNOLOGY PVT. L.	TSUMASHAMOSHAN	
	WP(C)/20259/2026	MP		13288/2026
154	D-WP(C)/29370/2026	IMMERSIVEVISION TECHNOLOGY PVT. L.	TSUMASHAMOSHAN	
	WP(C)/20259/2026	MP		13289/2026
155	D-WP(C)/32212/2026	AAHWAN INSTITUTE OF HEALTH SCIENCES	SUBHADIKAR ROUT	
	WP(C)/ /	MP		13290/2026
156	D-WP(C)/32211/2026	AAHWAN INSTITUTE OF HEALTH SCIENCES	SUBHADIKAR ROUT	
	WP(C)/ /	MP		13291/2026
157	D-WP(C)/32214/2026	JANAKI DEVI SENIOR NURSING SCHOOL,	SUBHADIKAR ROUT	
	WP(C)/ /	MP		13292/2026
158	D-WP(C)/32213/2026	JANAKI DEVI SCHOOL AND COLLEGE OF	SUBHANKAR ROUT	
	WP(C)/ /	MP		13293/2026
159	D-WP(C)/21682/2025	SHREE JAYEE RAJAGURU CLUB, KHURDA	TUSHAR KANTA NAYAK	
	WP(C)/15667/2025	MP		13294/2026
160	D-WP(C)/32223/2026	HARIHAR DASH	RAMDAS ACHARY	
	WP(C)/ /	MP		13295/2026
161	D-WP(C)/32226/2026	SWARNALATA RATH	RAMDAS ACHARY	
	WP(C)/ /	MP		13296/2026
162	D-WP(C)/47246/2024	BALASORE MAHILA COLLEGE, BALASORE	RAGHUNATH SINGH	
	WP(C)/28442/2024	MP		13297/2026
163	D-WP(C)/47248/2024	BALASORE MAHILA COLLEGE, BALASORE	RAGHUNATH SINGH	
	WP(C)/28389/2024	MP		13298/2026
164	D-WP(C)/32230/2026	MAYADHAR BEHERA	AMIYA KUMAR CHHATOI	
	WP(C)/ /	MP		13299/2026
165	D-WP(C)/32231/2026	STATE BANK OF INDIA, BARIPADA BRANCH	CHAMAYUTRIPATHY	
	WP(C)/ /	MP		13300/2026
166	D-WP(C)/32231/2026	STATE BANK OF INDIA, BARIPADA BRANCH	CHAMAYUTRIPATHY	
	WP(C)/ /	MP		13301/2026
167	D-WP(C)/32235/2026	SARAT KUMAR SAHANI	AMIYA KUMAR CHHATOI	
	WP(C)/ /	MP		13302/2026
168	D-WP(C)/32237/2026	PREMALATA PANI	RAMDAS ACHARY	
	WP(C)/ /	MP		13303/2026
169	D-WP(C)/31743/2026	SOURAV SAGAR SAMAL	SUBHADUTTA ROUTRAY	
	WP(C)/21857/2026	MP		13304/2026
170	D-WP(C)/32241/2026	SANAT KUMAR RATH	RAMDAS ACHARY	
	WP(C)/ /	MP		13305/2026
171	D-WP(C)/25782/2025	KANGALI CHARAN BEHERA	MOHIT KUMAR PATI	
	WP(C)/18052/2025	MP		13306/2026
172	D-WP(C)/45898/2025	DILLIP KUMAR BADAPANDA	DIPTI RANJAN MOHAPATRA	
	WP(C)/31873/2025	MP		13307/2026
173	D-WP(C)/46242/2025	RASHMITA KUMARI DASH	DIPTI RANJAN MOHAPATRA	
	WP(C)/32204/2025	MP		13308/2026
174	D-WP(C)/44201/2024	KESHABA CHANDRA MEHER	ABHILASH MISHRA	
	WP(C)/26566/2024	MP		13309/2026
175	D-WP(C)/32270/2026	MAMI BEHERA	ASIT KUMAR JENA	
	WP(C)/ /	MP		13310/2026
176	D-WP(C)/32273/2026	SABITRI PRADHAN	SUBHRANSHU DASH	
	WP(C)/ /	MP		13311/2026
177	D-WP(C)/2140/2020	REGISTRAR (JUDICIAL), ORISSA HIGH COURT	AMRIT MISHRA	
	WP(C)/2140/2020	MP		13312/2026
178	D-WP(C)/32279/2026	NARAYANI COLLEGE OF NURSING, JAGATSINGHPUR	SUBHADIKAR ROUT	
	WP(C)/ /	MP		13313/2026
179	D-WP(C)/8500/2026	CHANDRAKANTA TRIPATHY	SAMEER KUMAR DAS	
	WP(C)/7373/2026	MP		13314/2026
180	D-WP(C)/32280/2026	KRUSHNA CHANDRA SWAIN	SUSANTA KUMAR PRADHAN	
	WP(C)/ /	MP		13315/2026
181	D-WP(C)/32281/2026	NARAYANI SCHOOL OF NURSING, JAGATSINGHPUR	SUBHADIKAR ROUT	
	WP(C)/ /	MP		13316/2026
182	D-WP(C)/8504/2026	SITARAM PRADHAN	SAMEER KUMAR DAS	
	WP(C)/7335/2026	MP		13317/2026
183	D-WP(C)/32280/2026	KRUSHNA CHANDRA SWAIN	SUSANTA KUMAR PRADHAN	
	WP(C)/ /	MP		13318/2026

184	D-WP(C)/30842/2026 WP(C)/21223/2026	M/S.BISAKHA INDANE, BHUBANESWAR MP	SASWAT KUMAR ACHARYA	13319/2026
185	D-WP(C)/29540/2026 WP(C)/21566/2026	PRASANNA KUMAR PARHI MP	KISHORE KUMAR MISHRA	13320/2026
186	D-WP(C)/32284/2026 WP(C)/ /	SRIJAYA KUMAR SAHU MP	PRASANT KUMAR KHUNTIA	13321/2026
187	D-WP(C)/32297/2026 WP(C)/ /	PRADYUMNA KUMAR PANDA MP	ANJAN KUMAR BISWAL	13322/2026
188	D-WP(C)/32303/2026 WP(C)/ /	SUBHASISH SAMANTASINGHAR MP	PRONoy MOHANTY	13323/2026
189	D-WP(C)/32307/2026 WP(C)/ /	KALU CHARAN ROUT MP	BAIDHAR SAHOO	13324/2026
190	D-WP(C)/32304/2026 WP(C)/ /	PANCHANAN PRADHAN MP	RAMA CHANDRA RATH	13325/2026
191	D-WP(C)/32314/2026 WP(C)/ /	MANOJ KUMAR DASH MP	SATYABADI MANTRY	13326/2026
192	D-WP(C)/21015/2026 WP(C)/14667/2026	AKASH KUMAR BEHERA MP	RABI NARAYAN PANDA	13327/2026
193	D-WP(C)/32329/2026 WP(C)/ /	APARAJEETA SAHOO MP	PRASANTA KUMAR SATAPATHY	13328/2026
194	D-WP(C)/32319/2026 WP(C)/ /	TAHASILDAR, SATYABADI, PURI MP	SWAYAMBHU MISHRA, A.S.C	13329/2026
195	D-WP(C)/32332/2026 WP(C)/ /	GOURI SANKAR MOHANTA MP	BISWABIHARI MOHANTY	13330/2026
196	D-WP(C)/32334/2026 WP(C)/ /	AJIT KUMAR MOHANTA MP	BISWABIHARI MOHANTY	13331/2026
197	D-WP(C)/32336/2026 WP(C)/ /	ACC LIMITED, GUJARAT MP	SASWAT KUMAR ACHARYA	13332/2026
198	D-WP(C)/32337/2026 WP(C)/ /	HARAGOBINDA MOHANTA MP	BISWABIHARI MOHANTY	13333/2026
199	D-WP(C)/32338/2026 WP(C)/ /	DEBENDRA NATH MOHANTA MP	BISWABIHARI MOHANTY	13334/2026
200	D-WP(C)/32340/2026 WP(C)/ /	SHIBANI PRIYADARSHINI MP	ASHUTOSH MOHANTA	13335/2026
201	D-WP(C)/32346/2026 WP(C)/ /	BIJAN BIHARI MOHANTA MP	BISWABIHARI MOHANTY	13336/2026
202	D-WP(C)/32351/2026 WP(C)/ /	ABHIJEET SINGH TIRIA MP	BIKASH MISHRA	13337/2026
203	D-WP(C)/13455/2026 WP(C)/9961/2026	T.SRIDEVI PATRA MP	BAIBASWATA PANIGRAHI	13338/2026
204	D-WP(C)/13458/2026 WP(C)/9966/2026	T.SRIDEVI PATRA MP	BAIBASWATA PANIGRAHI	13339/2026
205	D-WP(C)/32341/2026 WP(C)/ /	NIHARKANTA SAHOO MP	SADASIVA PATRA (1)	13340/2026
206	D-WP(C)/10773/2026 WP(C)/8056/2026	M/S BK STORES, KAMAKSHYA NAGAR, DEHRADUN MP	DEEPA KUMAR BEHERA	13341/2026
207	D-WP(C)/32356/2026 WP(C)/ /	BANSIDHAR BISWAL MP	SILADITYA RAY	13342/2026
208	D-WP(C)/32352/2026 WP(C)/ /	AJIT KUMAR MOHARANA MP	SOURAV SUMAN BHUYAN	13343/2026
209	D-WP(C)/32357/2026 WP(C)/ /	SHRI SHITALAI THAKURANI, BIJE, KHORDHA MP	DEEPA PALI MAHAPATRA	13344/2026
210	D-WP(C)/32357/2026 WP(C)/ /	SHRI SHITALAI THAKURANI, BIJE, KHORDHA MP	DEEPA PALI MAHAPATRA	13345/2026
211	D-WP(C)/32361/2026 WP(C)/ /	UNION OF INDIA MP	DEBASIS SATAPATHY	13346/2026
212	D-WP(C)/32377/2026 WP(C)/ /	PRAKASH CHANDRA SAHOO MP	GOURI MOHAN RATH	13347/2026
213	D-WP(C)/32377/2026 WP(C)/ /	PRAKASH CHANDRA SAHOO MP	GOURI MOHAN RATH	13348/2026
214	D-WP(C)/32380/2026 WP(C)/ /	MAA SANTOSHI SELF HELP GROUP (SHG) SAKHIN PRADHAN MP	SAKHIN PRADHAN	13349/2026
215	D-WP(C)/32381/2026	ARAKSHITA NATH DAS	SIDDHARTH PRASAD MISHRA	

	WP(C)/ /	MP		13350/2026
216	D-WP(C)/27990/2022	JITAMITRA SAHU	S.K.SAMAL	
	WP(C)/27990/2022	MP		13351/2026
217	D-WP(C)/17431/2019	BIDYADHAR BEHERA	M/S.K.MOHANTY	
	WP(C)/17431/2019	MP		13352/2026
218	D-WP(C)/18215/2026	ORISSA STEVEDORES LTD, CUTTACK	JAYDEEP PAL	
	WP(C)/13169/2026	MP		13353/2026
219	D-WP(C)/32364/2026	PRATAP KUMAR PRADHAN	ACHYUTANANDA PATTANAIK	
	WP(C)/ /	MP		13354/2026
220	D-WP(C)/32391/2026	SHANTILATA SAHOO	SIDDHARTH PRASAD MISHRA	
	WP(C)/ /	MP		13355/2026
221	D-WP(C)/32389/2026	PRATAP KESHARI DASH	SAMIR KUMAR MISHRA	
	WP(C)/ /	MP		13356/2026
222	D-WP(C)/23847/2021	M/S TATA STEEL MINING LTD.	SARADA PRASANNA SARANGI	
	WP(C)/23847/2021	MP		13357/2026
223	D-WP(C)/19641/2021	M/S SERAJUDDIN AND CO.	(M/S.DR.A.M.SINGHVI), DHANANJAYA MISHRA	
	WP(C)/19641/2021	MP		13358/2026
224	D-WP(C)/32405/2026	M/S.BIJAY KUMAR JENA, ANGUL	SOMANATH MISHRA	
	WP(C)/ /	MP		13359/2026
225	D-WP(C)/32408/2026	M/S GHANSHYAM MISRA AND SONS PVT. SARADA PRASANNA SARANGI		
	WP(C)/ /	MP		13360/2026